



**Government of India**  
**Ministry of Commerce and Industry**  
**Department of Commerce**

**DIRECTORATE GENERAL OF FOREIGN TRADE**  
**(DES - V SECTION)**

**MINUTES OF THE NORMS COMMITTEE- V**

**MEETING No.** NC/5/MEET/Feb/202122/15

**DATED:** 31/03/2022

Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Feb/202122/15 dated 31/03/2022 of Norms Committee - V for the year 2021-22 was held on 31/03/2022 under the Chairmanship of Amiya Chandra,Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	MANOJ MEENA ,Deputy Director	Directorate General of Foreign Trade, Delhi
2	P. Kumar,Assistant Section Officer	Directorate General of Foreign Trade, Delhi
3	KulDEE Singh,Technical Authority	Technical Consultant,DGFT
4	ramasrey lal,Technical Authority	Technical Consultant,DGFT
5	NAND Lal,Technical Authority	Technical Consultant,DGFT
6	SHAISH KUMAR,Technical Authority	Technical Consultant,DGFT

**Case Details and Decision(s):**

Case No.	1 / NC/5/MEET/Feb/202122/15
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Case Status	Case Deferred
Party Name	KERALA BALERS PRIVATE LTD
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00234998AM22
RA File Number	102404000060 AM21
Licence No and Date	1011000001/null
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Weight of export and import item.</li> <li>2. Nett weight of rubber compound in export.</li> <li>3. Percentage of wastage claimed.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	2 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	FABEXPO
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00233414AM22
RA File Number	052304000299 AM21
Licence No and Date	0511000009/null
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	3 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	D DECOR EXPORTS PRIVATE LIMITED.
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00232921AM22
RA File Number	039404000670 AM21

Licence No and Date	0311000164/null		
Norms Committee Decision:			
The Committee considered the case as per agenda along-with other relevant papers and went through the details submitted in this case and based on recommendation of technical authority , decided to approve the norms as under			
Export item	Qty.	Import item	Qty. Recommended
DYED & FOIL PRINTED WOVEN FABRICS - HS CODE 54077400 54078490 54079400 52095140 52105190 52115120 52121500 52122500 , 53091920 53092920 55121920 55122920 55134100 55134900 55144300 55144900 55151240 55159940 55161490 55162400 55164400 55169400 58013720 58013790 (GSM BETWEEN 75 & 475) AREA OF FOIL PRINT IS COVERING 100%	71429 Mtr.	Sq. STAMPING FOIL HS CODE 32129090, 3212100	75000 Sq. Mtr.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	4 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	HIMATSINGKA SEIDE LIMITED.
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000671AM19
RA File Number	072404000341 AM16
Licence No and Date	0710109261/13/01/2016
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on dated 15.12.2021. Based on recommendation of Technical authorities, Committee decided to ask the firm to furnish the following:	
<ol style="list-style-type: none"> <li>1. Complete details of items exported under the Authorization in terms of no. of Pieces along-with shipping bill nos.</li> <li>2. Complete manufacturing process from yarn to end product along-with stage-wise wastage</li> <li>3. CAD/Lay Marker, Images and measurement specifications of the export items</li> <li>4. Complete calculation regarding requirement of inputs per piece of export item in terms of weight and</li> <li>5. Sq. Mt.</li> <li>6. Justification for requirement of Vinyl Zipper bags.</li> </ol>	
The case stands deferred for re-listing.	

Case No.	5 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred

Party Name	HIMATSINGKA SEIDE LIMITED.
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000681AM19
RA File Number	072404000382 AM16
Licence No and Date	0710109412/17/02/2016
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on dated 15.12.2021 and same has been referred to technical authority on dated 27.12.2021 and 02.02.2022 for examination and comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	6 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	HIMATSINGKA SEIDE LIMITED.
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000471AM19
RA File Number	072404000124 AM17
Licence No and Date	0710110049/04/07/2016
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on dated 15.12.2021 and same has been referred to technical authority on dated 27.12.2021 and 02.02.2022 for examination and comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	7 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	HIMATSINGKA SEIDE LIMITED.
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000541AM19
RA File Number	072404000199 AM17
Licence No and Date	0710110493/05/10/2016
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has</p>	

submitted their reply on dated 15.12.2021 and same has been referred to technical authority on dated 27.12.2021 and 02.02.2022 for examination and comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred for re-listing.

Case No.	8 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000085AM20
RA File Number	052304000093 AM20
Licence No and Date	0510410767/29/05/2019

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on dated 10.11.2021. Based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
CUSHION COVERS	55560 Nos.	100% POLYESTER FABRIC 40 TO 70` WIDTH 110 TO 520 GSM +/- 10%	49138 Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	9 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000092AM20
RA File Number	052404000125 AM20
Licence No and Date	0510410789/03/06/2019

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on dated 21.10.2021. Based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item: LEATHER HANDBAG (CARRYALL TOTE)

Qty. 9162 Nos.

Import items:-

S No.	Description of input	UOM	Technical Characteristics	Qty. Recommended
1	METAL PARTS FOR BAG - 15 MM OXFORD BUCKLE	nos.	Made of Zinc Alloy	Net to net
2	METAL PARTS FOR BAG - 42 MM VOYAGER BEVEL CHARM	nos.	Made of Zinc Alloy	Net +1%
3	METAL PARTS FOR BAG - WINDSOR DOG CLIP	nos.	Made of Zinc Alloy	Net +1%
4	METAL PARTS FOR BAG - 53MM RAISED LETTER (72768)	nos.	Made of Zinc / Zinc Alloy	Net +1%
5	METAL PARTS FOR BAG - D RING 10MM	nos.	Made of Zinc Alloy	Net +1%
6	METAL PARTS FOR BAG - D RING 8 MM RJ 213 H -04-0057	nos.	Made of Iron	Net +1%
7	100% POLYESTER FABRIC - GSM 124 +/- 10%	sqm	GSM 124 +/- 10%	Net +5%
8	EDGE PAINT SEMI GLOSSY - DAS660	kg	Made of Chemicals	109.94*
9	PRIMER -DA550	kg	Made of Chemicals	164.92*
10	ADHESION PROMOTER -UA400H	kg	Made of Chemicals	64.13*
11	BOOKLET	nos.	Made of Paper	Net to net
12	100% POLYESTER FABRIC	sqm	GSM 200 +/- 10%	Net +5%

	(KIMLON) FOR LINING 200GSM +/- 10%			
13	PE FOAM TUBE	kg	Made of Plastic	Net +1%
14	100% POLYESTER FABRIC - GSM 85+/- 10%	sqm	GSM 85 +/- 10%	Net +5%
15	SYNTHETIC PU LEATHER	sqm	GSM 990 +/- 10%	Net +5%
16	SLIDER	nos.	Made of Zinc	Net +1%
17	ZIPPER	mtr	The Teeth of the Zipper are made of Nylon and Zipper tape is also made of Nylon	Net +1%
18	MICROFIBRE - FIBRE HOTMELT	sqm	GSM 50 +/- 10%	Net +5%
19	MICROFIBRE - KIMLON WITH HOTBELT	sqm	GSM 50 +/- 10%	Net +5%

\*Subject to condition, 2% FOB value of export, combining together in all the three items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	10 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000096AM20
RA File Number	052404000123 AM20
Licence No and Date	0510410813/04/06/2019
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on dated 21.10.2021. Based on recommendation of Technical authority, Committee decided to approve the input output norms as under:	
<b>Export Item:</b> LEATHER HANDBAG (CIARA TOTE)	

Qty: 38663 Nos.

**Import items:**

S.No.	Item Description	Specification	UOM	Qty. Recommended
1	METAL PARTS FOR BAG - 15 MM OXFORD BUCKLE RB 1706	Made of Zinc Alloy	Nos.	Net to net
2	METAL PARTS FOR BAG - 16 MM FLAT LOGO RIVET HH - 13085	Made of Zinc Alloy	Nos.	Net +1%
3	METAL PARTS FOR BAG - 41 MM METAL PULLER HH 62036	Made of Zinc	Nos.	Net +1%
4	METAL PARTS FOR BAG - 42 MM VOYAGER BEVEL CHARM HH62607	Made of Zinc Alloy	Nos.	Net +1%
5	METAL PARTS FOR BAG - 57 MM RAISED METAL LETTER (HHL - 012)	Made of Zinc Alloy	Nos.	Net +1%
6	METAL PARTS FOR BAG - D RING 8MM WIRE D RING RB 1206	Made of Zinc Alloy	Nos.	Net +1%
7	100% POLYESTER FABRIC - GSM 124 +/- 10%	-	Sq. Metre	Actual +5%
8	EDGE PAINT SEMI GLOSSY - DAS660	-	Kg	463.96*
9	PRIMER -DA550	-	kg	695.93*
10	ADHESION PROMOTER -UA400H	-	kg	270.64*
11	BOOKLET	Relevant		Net to net
12	100% POLYESTER FABRIC ( KIMLON) FOR LINING 200GSM +/- 10%		Sq. Metre	Actual+ 5%
13	PE FOAM TUBE	Relevant		Net +1%
14	100% POLYESTER FABRIC - GSM 85+/- 10%		Sq. Metre	Net +5%



15	SYNTHETIC PU LEATHER	GSM 773+-10%	Sq. Metre	Net +5%
16	SLIDER	Made of zinc Relevant	Nos.	Net +1%
17	STOPPER	Made of zinc Relevant	Nos.	Net +1%
18	ZIPPER	Relevant	Nos.	Net +1%
19	MICROFIBRE - HK FILLER	GSM 196+-10%	Sq. Metre	Net +5%
20	MICROFIBRE - KIMLON WITH HOTBELT	GSM 50+-10%	Sq. Metre	Net +5%

\*Subject to condition 2% FOB value of export, combining together in all three items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	11 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000095AM20
RA File Number	052404000124 AM20
Licence No and Date	0510410812/04/06/2019

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on dated 21.10.2021. Based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

**Export Item:** LEATHER HANDBAG(MD TOTE)

**Qty:** 45205.0 Nos.

Import items:

S.No.	Item Description	Specification	UOM	Qty. Recommended
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1	METAL PARTS FOR BAG - 57 MM RAISED METAL LETTER (HHL - 012)	Made of Zinc Alloy	Nos.	Net +1%
2	: METAL PARTS FOR BAG - 8 MM SLOT SCREW RIVET HL-48943	Made of Zinc Alloy	Nos.	Net +1%
3	METAL PARTS FOR BAG - 41 MM METAL PULLER HH 62036	Made of Zinc	Nos.	Net +1%
4	METAL PARTS FOR BAG - 11.7 MM G:1.8MM WIRE D RING RB 1309	Made of Zinc Alloy	Nos.	Net +1%
5	100% POLYESTER FABRIC - GSM 124 +/- 10%		Sq. Metre	Net +5%
6	EDGE PAINT SEMI GLOSSY - DAS660		Kg	542.46*
7	PRIMER -DA550	-	kg	813.69*
8	: ADHESION PROMOTER -UA400H	-	Kg	316.44*
9	BOOKLET	-	Nos	Net to net
10	100% POLYESTER FABRIC ( KIMLON) FOR LINING 200GSM +/- 10%	-	Sq. Metre	Net +5%
11	PE FOAM TUBE	Relevant	Kg	Net +1%
12	100% POLYESTER FABRIC - GSM 85+/- 10%		Sq. Metre	Actual+ 5%
13	SYNTHETIC PU LEATHER	Relevant thickness	Sq. Metre	Net +5%
14	SLIDER	Relevant	Nos.	Net +1%
15	ZIPPER	Relevant	Nos.	Net +1%

16	MICROFIBRE - HK FILLER	GSM 196+-10%	Sq. Metre.	Net +5%
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\*Subject to condition 2% FOB value of export, combining together in all three items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	12 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	TREGUS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000216AM20
RA File Number	039504000515 AM20
Licence No and Date	0310831119/21/08/2019

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on 18.10.2021. Based on recommendation of Technical authority, Committee decided to approve the input output norms on net to net basis with accountability.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	13 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000256AM20
RA File Number	052404000331 AM20
Licence No and Date	0510411817/12/09/2019

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on dated 21.10.2021. Based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

**Export Item:** LEATHER HANDBAG FOR LADIES(CIARA TOTE)

**Qty.:** 38650.0 Nos.

**Import Items:**

S. No.	Description of input	UOM	Technical Characteristics	Qty. Recommended
1	METAL PARTS FOR BAG - 15 MM OXFORD BUCKLE RB 1576	NOS.	Made of Zinc Alloy	Net to net
2	METAL PARTS FOR BAG - 6 X 8 MM RIVET DOUBLE SIDE B-000196	NOS.	Made of Zinc / Alloy	Net +1%
3	METAL PARTS FOR BAG - 46 MM CALISTA PULLER HH 62920	NOS.	Made of Zinc	Net +1%
4	METAL PARTS FOR BAG - 42 MM SOFT BEVEL CHARM HH62607	NOS.	Made of Zinc Alloy	Net +1%
5	METAL PARTS FOR BAG - 50 MM JOINED METAL LETTERS HHLT-080 (LEG LENGTH 3.5 MM) HH73787	NOS.	Made of Zinc Alloy	Net +1%
6	METAL PARTS FOR BAG - 8MM G:1.8MM WIRE D RING RB 1206	NOS.	Made of Zinc Alloy	Net +1%
7	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 124 +/- 10%	SQM	GSM 124 +/- 10%	Net +5%
8	EDGE PAINT SEMI GLOSSY - DAS660	KG	-	463.8*
9	PRIMER -DA550	KG	-	695.7*
10	ADHESION PROMOTER - UA400H	KG	-	270.0*

11	BOOKLET(Relevant)	NOS.	Made of Paper	Net to net
12	100% POLYESTER FABRIC (KIMLON) FOR LINING 200 GSM +/- 10%	SQM	GSM 200 +/- 10%	Net+5
13	PE FOAM TUBE(Relevant)	KG	Made of Plastic	Net +1%
14	100% POLYESTER FABRIC FOR LINING - GSM 85+/- 10%	SQM	GSM 85 +/- 10%	Net +5%
15	SYNTHETIC PU LEATHER	SQM	GSM 773 +/- 10%	Net +5%
16	SLIDER (Relevant)	NOS.	Made of Zinc	Net +1%
17	STOPPER(Relevant)	NOS.	Made of Zinc	Net +1%
18	ZIPPER(Relevant)	MTR	The Teeth of the Zipper are made of Metal and Zipper tape is made of Nylon	Net +1%
19	MICROFIBRE - HK FILLER NON WOVEN	SQM	GSM 196 +/- 10%	Net +5%

\*Subject to condition 2% FOB value of export, combining together in all three items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	14 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	FLOOR DECOR
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000267AM20
RA File Number	352404000022 AM20
Licence No and Date	3510045603/20/09/2019

## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on 19.11.2021. Based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
PVC BACKED PRINTED COIR MATS/COIR ROLLS/PLAIN MATS IN VARIOUS SIZES(200000 sqr.mtr)	1120000 Kg.	PVC RESIN	231000 Kg.
(CONTAINIG PVC COMPOUND NOT LESS THAN 1.76 KG/SQ.METER)		DOTP ( DI OCTYL TERAPHTHALATE )	138600 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	15 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000375AM20
RA File Number	052404000510 AM20
Licence No and Date	0510412650/26/11/2019

## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on dated 21.10.2021. Based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

**Export item:- LEATHER HANDBAG FOR LADIES (LG EW CROSSBODY)**

**Qty.:- 29660 Nos.**

**Import items:-**

S No	Description of input	UOM	Technical Characteristics	Qty. Recommended
1	COW SPLIT FINISHED LEATHER	SQM	Relevant thickness	Net +5%
2	METAL PARTS FOR BAG - 12 MM NOS.		Made of Zinc Alloy	Net to net

## OXFORD BUCKLE RB 2543

3	METAL PARTS FOR BAG - 12 MM NOS. SQUARE SECTION D RING HH212970	Made of Zinc Alloy	Net +1%
4	METAL PARTS FOR BAG - 41 MM NOS. CALISTA PULLER HH 62050	Made of Zinc	Net +1%
5	METAL PARTS FOR BAG - 12MM NOS. G:3.0 MM JET SET CHAIN 1M = 98 LINKS 3.0*12*16.5 IRON CHAIN HH 15099 - 15 LINK	-	Net +1%
6	METAL PARTS FOR BAG - 50 MM NOS. JOINED METAL LETTERS HHLT- 080 (LEG LENGTH 3.5 MM) HH73787	Made of Zinc Alloy	Net +1%
7	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 124 +/- 10%	SQM GSM 124 +/- 10%	Net +5%
8	EDGE PAINT SEMI GLOSSY - DAS660	KG --	355.92*
9	PRIMER -DA550	KG --	533.88*
10	ADHESION PROMOTER -UA400H	KG ---	207.62*
11	BOOKLET	NOS. Made of Paper	Net to net
12	100% POLYESTER FABRIC FOR LINING 200 GSM +/- 10%	SQM GSM 200 +/- 10%	Net +5%
13	PE FOAM TUBE	KG Made of Plastic	Net +1%
14	100% POLYESTER FABRIC FOR LINING - GSM 85 +/- 10%	SQM GSM 85 +/- 10%	Net +5%

15	SYNTHETIC PU LEATHER	SQM	GSM 773 +/- 10%	Net +5%
16	SLIDER (Relevant)	NOS.	Made of Zinc	Net +1%
17	STOPPER (Relevant)	NOS.	Made of Zinc	Net +1%
18	ZIPPER (Relevant)	MTR	The Teeth of the Zipper are made of Metal and Zipper tape is made of Nylon	Net +1%
19	MICROFIBRE - HK FILLER NON WOVEN	SQM	GSM 196 +/- 10%	Net+5%

\*\*Subject to condition 2% FOB value of export, combining together in all three items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	16 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000383AM20
RA File Number	052304000340 AM20
Licence No and Date	0510412721/29/11/2019

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on 10.11.2021. Based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
CUSHION COVERS OF VARIOUS SIZES MADE OF 100% POLYESTER FABRIC 60 TO 520 GSM +/-10%	111120 Nos.	100% POLYESTER FABRIC 60 TO 520 GSM +/-10%	99888 Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.



Case No.	17 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000386AM20
RA File Number	052404000531 AM20
Licence No and Date	0510412755/03/12/2019

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on 21.10.2021. Based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

**Export item: LEATHER HANDBAG FOR LADIES (LG EW CROSSBODY)**

**Qty.:** 7729.0 Nos

**Import items:**

S No	Description of input	UOM	Technical Characteristics	Qty. Recommended
1	COW SPLIT FINISHED LEATHER	SQM	Relevant thickness	Net +5%
2	METAL PARTS FOR BAG - 45 MM RAISED METAL LETTER	NOS.	Made of Zinc Alloy	Net +1%
3	METAL PARTS FOR BAG - HH62050 41MM CALISTA PULLER	NOS.	Made of Zinc	Net +1%
4	METAL PARTS FOR BAG - OXFORD BUCKLE 12MM ( RB2543)	NOS.	Made of Zinc alloy	Net +1%
5	METAL PARTS FOR BAG - 12 MM SQUARE SECTION D RING HH212970	NOS.	Made of Zinc Alloy	Net +1%
6	METAL PARTS FOR BAG - 12MM	NOS.	Made of Zinc Alloy	Net +1%

G:3.0 MM JET SET CHAIN 1M =  
98 LINKS 3.0\*12\*16.5 IRON  
CHAIN HH 15099

- 15 LINK

7	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 133 +/- 10%	SQM	GSM 124 +/- 10%	Net +5%
8	EDGE PAINT SEMI GLOSSY - DAS660	KG	--	92.75*
9	PRIMER -DA550	KG	--	139.12*
10	ADHESION PROMOTER -UA400H	KG	---	54.1*
11	BOOKLET	NOS.	Made of Paper	Net to net
12	100% POLYESTER FABRIC FOR LINING 200 GSM +/- 10%	SQM	GSM 200 +/- 10%	Net +5%
13	PE FOAM TUBE	KG	Made of Plastic	Net +1%
14	100% POLYESTER FABRIC FOR LINING - GSM 85 +/- 10%	SQM	GSM 85 +/- 10%	Net +5%
15	SYNTHETIC PU LEATHER	SQM	GSM 773 +/- 10%	Net +5%
16	SLIDER (Relevant)	NOS.	Made of Zinc	Net +1%
17	STOPPER (Relevant)	NOS.	Made of Zinc	Net +1%
18	ZIPPER (Relevant)	MTR	The Teeth of the Zipper are made of Metal and Zipper tape is made of Nylon	Net +1%
19	MICROFIBRE - HK FILLER NON WOVEN	SQM	GSM 196 +/- 10%	Net+5%

\*Subject to condition, 2% FOB value of export, combining together in all the three items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	18 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000387AM20
RA File Number	052404000530 AM20
Licence No and Date	0510412756/03/12/2019

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on 21.10.2021. Based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item:- LEATHER HANDBAG FOR LADIES (MD BUCKET MSGR)

Qty. 4533 Nos.

**Import item:**

S No	Description of input	UOM	Technical Characteristics	Qty. Recommended
1	COW SPLIT FINISHED LEATHER	SQM	Finished Leather	Net +5%
2	METAL PARTS FOR BAG - D RING 1.8X8X6MM CUT RB1206 18K GOLD	NOS.	Made of Zinc Alloy	Net +1%
3	METAL PARTS FOR BAG - 9MM NOS. UPTOWN ASTOR STUD 8MM LEG LENGTH HH15725		Made of Zinc / Alloy	Net +1%

4	METAL PARTS FOR BAG - 10MM LOGO DISK COLLAR PIN WITH BLACKEND LOGO HH16182	NOS.	Made of Zinc / Alloy	Net +1%
5	METAL PARTS FOR BAG - 15MM G: 5MM ALICE D RING CUT HH206235#18K GOLD	NOS.	Made of Zinc Alloy	Net +1%
6	METAL PARTS FOR BAG - 23MM G:5MM O RING (ID 23.5MM) RS0599 FINISH	NOS.	Made of Zinc / Alloy	Net +1%
7	METAL PARTS FOR BAG - 35MM METAL LETTER WITH10MM MK CHARM LEG LENGTH 3.5MM HHLT- 077HH73782	NOS.	Made of Zinc Alloy	Net +1%
8	METAL PARTS FOR BAG - 10.4MM G:4.5MM SLIM MFCET DOGCLIP WITH 15 MM D RING HH31935	NOS.	Made of Iron	Net +1%
9	METAL PARTS FOR BAG - 38MM BEVEL MK CHARM WITH BOMBE RING ON BACK HH63138	NOS.	Made of Zinc Alloy	Net +1%
10	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 133 +/- 10%	SQM	GSM 133 +/- 10%	Net +1%
11	EDGE PAINT SEMI GLOSSY - DAS660	KG	Made of Chemicals	36.26*
12	PRIMER -DA550	KG	Made of Chemicals	58.93*
13	ADHESION PROMOTER - UA400H	KG	Made of Chemicals	36.26*

\*Subject to condition, 2% FOB value of export, combining together in all the three items.

14	BOOKLET	NOS.	Made of Paper	Net to net
15	100% POLYESTER FABRIC FOR LINING 200 GSM +/- 10%	SQM	GSM 200 +/- 10%	Net +5%
16	PE FOAM TUBE	KG	Made of Plastic	Net +1%
17	100% POLYESTER FABRIC FOR LINING - GSM 85+/- 10%	SQM	GSM 85 +/- 10%	Net +5%
18	SYNTHETIC PU LEATHER	SQM	GSM 773 +/- 10%	Net +5%
19	SLIDER	NOS.	Made of Zinc	Net +1%
20	ZIPPER	MTR	The Teeth of the Zipper are made of Nylon and Zipper tape is also made of Nylon	Net +1%
21	MICROFIBRE - HK FILLER NON WOVEN	SQM	GSM 196 +/- 10%	Net +5%
22	MICROFIBRE - HOT MELT	SQM	GSM 50 +/- 10%	Net +5%
23	MICROFIBRE - YS-MF 0.4MMx54" WHITE	SQM	GSM 50 +/- 10%	Net +5%

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	19 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	AUTOLIV INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000412AM20
RA File Number	072404000214 AM20
Licence No and	0710115853/13/12/2019

Date	
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted their reply in general and not covered the query raised by norms committee. Therefore ,Committee</p> <p>decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. In application, there is single export item, whereas in reply, export of 17 types of webbing has been mentioned with different combination of raw materials, which has to be clarified.</li> <li>2. Net import content in each export item, giving complete calculation for requirement raw materials (both imported and indigenous) for manufacturing of export items.</li> <li>3. Weight of each export item in kg terms, indicating manufacturing process using raw materials both imported and indigenous.</li> <li>4. Function of each coating chemicals in the export item.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	20 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	HINDUSTAN APPAREL INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000440AM20
RA File Number	039404000779 AM20
Licence No and Date	0310833784/30/12/2019

Norms Committee Decision:			
<p>The Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. Based on written comments Vide UO no 37(5)/15/Textiles/2021-22dated 12.04.2021, committee decided to approve the norms as under:</p>			
<b>Details of Export List</b>	<b>Qty</b>	<b>Details of import item</b>	<b>Qty Recommended</b>
Patient Hospital Gown	207072	55% cotton	530105 Sq. meters @
Made from 55% cotton	(Nos.)	45% polyester woven printed fabrics	2.56 Sq. mtrs./pc
45% polyester woven printed fabrics		GSM :152	
GSM :152		+/- 10%	
+/- 10%		Width 56-60'	

Width 56-60'		Stainless Steel Snap Fasteners	Net to net
Unisex BIB Aprons	75000	65% polyester	72585 Sq. meters @
Made from 65% polyester	(Nos.)	35% cotton woven twill	0.96 Sq. mtrs./pc
35% cotton woven twill		Weave Fabrics GSM :240	
Weave Fabrics GSM :240		+/- 10%	
+/- 10%		Woven tapes	500 Kgs. @ 6.6gms. /pc
Unisex Waist Aprons	70000	65% polyester	37636 Sq. meters @
Made from 65% polyester	(Nos.)	35% cotton woven twill	0.52 Sq. mtrs./pc
35% cotton woven twill		weave fabrics GSM :193	
weave fabrics GSM :193		+/- 10%	
+/- 10%		Woven tapes	500 Kgs. @ 7gms. /pc
Unisex Waist Aprons	25000	100% polyester twill weave	26800 Sq. meters @ 1.07
Made from 100% polyester twill	(Nos.)	woven fabrics GSM :230	Sq. mtrs./pc
weave woven Fabrics GSM :230		+/- 10%	
+/- 10%		Woven tapes	500 Kgs. @ 20.00gms. /pc
Children Patient Hospital Gown	30000	100% polyester	32260 Sq. meters @ 1.07
Made from 100% polyester	(Nos.)	Printed woven Fabric	Sq. mtrs./pc
Printed woven Fabric		GSM :185	
GSM :185		+/- 10%	
+/- 10%		Width 56-60'	

Width 56-60'

Woven tapes

500 Kgs. @ 16.66gms.  
/pc

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	21 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000464AM20
RA File Number	052404000652 AM20
Licence No and Date	0510413317/13/01/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on 21.10.2021. Based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

**Export item:** LEATHER HANDBAG FOR LADIES (LG EW CROSSBODY)**Qty.:** 17900.0 No.s**Import item:**

S No.	Description of input	UOM	Technical Characteristics	Qty. Recommended
1	COW SPLIT FINISHED LEATHER SQM		Relevant thickness	Net +5%
2	METAL PARTS FOR BAG - 12 MM OXFORD BUCKLE RB 2543	NOS.	Made of Zinc Alloy	Net to net
3	METAL PARTS FOR BAG - 12 MM SQUARE SECTION D RING HH212970	NOS.	Made of Zinc Alloy	Net +1%
4	METAL PARTS FOR BAG - 41 MM CALISTA PULLER HH 62050	NOS.	Made of Zinc	Net +1%



5	METAL PARTS FOR BAG - 12MM G:3.0 MM JET SET CHAIN 1M = 98 LINKS 3.0*12*16.5 IRON CHAIN HH 15099 - 15 LINK	NOS.	-	Net +1%
6	METAL PARTS FOR BAG - 50 MM JOINED METAL LETTERS HHLT-080 (LEG LENGTH 3.5 MM) HH73787	NOS.	Made of Zinc Alloy	Net +1%
7	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 124 +/- 10%	SQM	GSM 124 +/- 10%	Net +5%
8	EDGE PAINT SEMI GLOSSY - DAS660	KG	--	214.8*
9	PRIMER -DA550	KG	--	322.8*
10	ADHESION PROMOTER - UA400H	KG	---	125.3*
11	BOOKLET	NOS.	Made of Paper	Net to net
12	100% POLYESTER FABRIC FOR LINING 200 GSM +/- 10%	SQM	GSM 200 +/- 10%	Net +5%
13	PE FOAM TUBE	KG	Made of Plastic	Net +1%
14	100% POLYESTER FABRIC FOR LINING - GSM 85 +/- 10%	SQM	GSM 85 +/- 10%	Net +5%
15	SYNTHETIC PU LEATHER	SQM	GSM 773 +/- 10%	Net +5%
16	SLIDER (Relevant)	NOS.	Made of Zinc	Net +1%
17	STOPPER (Relevant)	NOS.	Made of Zinc	Net +1%
18	ZIPPER (Relevant)	MTR	The Teeth of the	Net +1%

Zipper are made of  
Metal and Zipper  
tape is made of  
Nylon

19 MICROFIBRE - HK FILLER NON SQM GSM 196 +/- 10% Net+5%  
WOVEN

\*Subject to condition, 2% FOB value of export, combining together in all the three items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	22 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	HINDUSTAN APPAREL INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000511AM20
RA File Number	039404000954 AM20
Licence No and Date	0310834792/11/02/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. Based on written comments vide UO no 37(5)/02/Textiles/2021-22dated 08.04.2021, committee decided to approve the norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Unisex BIB Aprons (Style No. 74845)	87500 (Nos.)	65% polyester	58800 Sq. meters
Made from 65% polyester		Weave Fabrics	
35% cotton woven twill		GSM :240	
Weave Fabrics GSM :240		+/- 10%	
+/- 10%		Woven Tapes	1000 Kgs. @11.40gms./pc

Unisex Waist Aprons (Style No. APPLE014)	50000 (Nos.)	65% polyester 35% cotton woven twill	26500 Sq. meters @ 0.53 Sq. mtrs./pc
Made from 65% polyester 35% cotton woven twill		Weave Fabrics GSM :193 +/- 10%	
Weave Fabrics GSM :193 +/- 10%		Woven Tapes	1000 Kgs. @ 20gms./pc
Unisex Waist Aprons (Style No. APPLE014)	50000 (Nos.)	65% polyester 35% cotton woven twill	26500 Sq. meters @ 0.53 Sq. mtrs./pc
Made from 65% polyester 35% cotton woven twill		Weave Fabrics GSM :246 +/- 10%	
Weave Fabrics GSM :246 +/- 10%		Woven Tapes	1000 Kgs. @ 20gms./pc
Unisex BIB Aprons (Style No. 74845)	40000 (Nos.)	100% polyester krazt cloth woven fabrics	26800 Sq. meters @ 0.67 Sq. mtrs./pc
Made from 100% polyester krazt cloth woven fabrics		GSM :170 +/- 10%	
GSM :170 +/- 10%		Width 58-62'	
Width 58-62'		Woven Tapes	456 Kgs. @ 11.40gms./pc
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	23 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	ARJAN IMPEX PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022		
HQ File Number	018405000576AM21		
RA File Number	052304000019 AM21		
Licence No and Date	0510414130/08/05/2020		
Norms Committee Decision:			
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on dated 10.11.2021. Based on recommendation of Technical authority, Committee decided to approve the input output norms as under:</p>			
<b>Export item</b>	<b>Qty.</b>	<b>Import item</b>	<b>Qty. Recommended</b>
CUSHION COVERS of various sizes MADE OF 100% POLYESTER FABRIC 60 TO 520 GSM +/- 10%	57998 Nos.	100% POLYESTER FABRIC 40 TO 70" WIDTH 60 TO 520 GSM +/-10%	119800 Mtr
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	24 / NC/5/MEET/Feb/202122/15		
Case Status	Case Rejected		
Party Name	BRIGHTCHOICE OVERSEAS		
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022		
HQ File Number	018405000599AM21		
RA File Number	039404000128 AM21		
Licence No and Date	0310836495/04/06/2020		
Norms Committee Decision:			
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm was asked vide letter dated 02.11.2021 to furnish the following:</p>			
<ol style="list-style-type: none"> <li>1. Indicate the net contents of each input against export items and requirement of inputs per unit of each size.</li> <li>2. CAD/Lay marker/cutting plan, image/sketch according to sizes of export item.</li> <li>3. Indicate the usages of each input in export item along with justification for wastage claimed, if any.</li> </ol>			
<p>The committee noted that firm has submitted their reply on dated 22.12.2021 and same had been referred to technical authority for comments. Based on comments of technical authority, committee observed that ,firm has submitted one CAD only @2.57 Sq mtrs /pc for L size with 77.42% efficiency, whereas firm has sought @ 2.23 Sq. Mtrs /pc for import of serial no.1. Therefore the CAD is not relevant to the export item. The Firm has not submitted complete information against DL, therefore committee decided to reject the case.</p>			

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	25 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	HINDUSTAN APPAREL INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000627AM21
RA File Number	039404000188 AM21
Licence No and Date	0310836801/23/06/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. Based on written comments vide UO no 37(5)/01/Textiles/2021-22dated 08.04.2021 of technical authority, committee decided to approve the norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Unisex BIB Aprons (Style No. 74845)	52000 (Nos.)	65% polyester 35% cotton woven twill	34944 Sq. meters @ 0.67 Sq. mtrs./pc
Made from 65% polyester 35% cotton woven twill Weave Fabrics GSM : 230 +/- 10%		Weave Fabrics GSM :230 +/- 10%	
Unisex Waist Aprons (Style No. APPLE014)	50000 (Nos.)	65% polyester 35% cotton woven twill	26500 Sq. meters @ 0.53 Sq. mtrs./pc
Made from 65% polyester 35% cotton woven twill Weave Fabrics GSM :193 +/- 10%		Weave Fabrics GSM :193 +/- 10%	

RA concerned may take necessary action subject to compliance of other usual conditions.

Unisex Waist Aprons (Style No. APPLE014)	75000 (Nos.)	65% polyester 35% cotton woven twill	39750 Sq. meters @ 0.53 Sq. mtrs./pc
Made from 65% polyester 35% cotton woven twill		Weave Fabrics GSM :246 +/- 10%	
Weave Fabrics GSM :246 +/- 10%			
Unisex BIB Aprons (Style No. 74845)	100000 (Nos.)	100% polyester Twill weave woven fabrics	67200 Sq. meters @ 0.67 Sq. mtrs./pc
Made from 100% polyester Twill weave woven fabrics		GSM :230 +/- 10%	
GSM :230 +/- 10%		Width 58-62'	
Width 58-62'			

Case No.	26 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	KABADI SHANKARSA AND COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000661AM21
RA File Number	072404000099 AM21
Licence No and Date	0710116801/27/07/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on dated 22.11.2021. Based on recommendation of Technical authority, Committee decided to

approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
Cushion Cover made out of 100%	29545.62	100% RAMIE FABRICS	31155 Sq. Mtr. @0.67 Sq.

Ramie Fabric WIDTH 64 GSM 305+/-10% ( Size 50X50 CM)	Sq. Mtr.	WIDTH 64 GSM 305+/- 10%	Mtr/Pc
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	27 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000678AM21
RA File Number	052304000127 AM21
Licence No and Date	0510414910/17/08/2020
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along-with other relevant papers and noted that the firm's representative had appeared before NC on 26.04.2022 and explained their case. After detailed deliberation, Committee decided to ask the firm to submit the sample of the export product along-with all the relevant documents to examine their case.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	28 / NC/5/MEET/Feb/202122/15		
Case Status	Case Approved		
Party Name	CLEAR EDGE FILTRATION INDIA PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022		
HQ File Number	018405000684AM21		
RA File Number	132404000030 AM21		
Licence No and Date	1310049647/18/08/2020		
Norms Committee Decision:			
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on dated 06.12.2021. Based on recommendation of Technical authority, Committee decided to approve the input output norms with 2% of wastages as under:</p>			
<b>Export item</b>	<b>Qty.</b>	<b>Import item</b>	<b>Qty. Recommended</b>
INDUSTRIAL FILTER CLOTHS	41500 Sq. Mtr.	FILTER CLOTHS	42330 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	29 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	GINGER FASHIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000729AM21
RA File Number	072404000149 AM21
Licence No and Date	0710116972/08/09/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on dated 30.12.2021. Based on recommendation of Technical authority, Committee

decided to approve the input output norms as under:

S. No	Export item	Qty.	Import Item	Qty. Recommended
01	LENNY SPORT CAP Made out of 100% Polyester woven Dobby Fabric, GSM 110 Colour 191 Carbon and 110 White	402.0 (NOS.)	100% Polyester woven Dobby Fabric width 56/58 inch 110 GSM Colour 191 Carbon	148.4 (SQM)
			100% Polyester woven Dobby Fabric width 56/58 inch 110 GSM Colour 110 White	41.81 (SQM)
02	LENNY SPORT CAP Made out of 100% Polyester Woven Dobby Fabric 110 GSM Colour 654 Black and 110 White	330.0 (NOS.)	100% Polyester Woven Dobby Fabric width 56/58 inch 110 GSM Colour 654 Black	122.1 (SQM)
			100% Polyester woven Dobby Fabric width 56/58 inch 110 GSM Colour 110 White	34 (SQM)
03	LENNY SPORT CAP Made out of 100% Polyester	436.0 (NOS.)	100% Polyester Woven Dobby Fabric width 56/58	161.32 (SQM)



	Woven Dobby Fabric 110 GSM Colour 506 Navy and 110 White		inch 110 GSM colour 506 navy	
			100% Polyester woven Dobby Fabric width 56/58 inch 110 GSM Colour 110 White	45 (SQM)
04	LENNY SPORT CAP Made out of 100% Polyester Woven Dobby Fabric 110 GSM Colour Vibrant Red and 110 White	851.0 (NOS.)	100% Polyester woven Dobby Fabric width 56/58 inch 110 GSM Colour Vibrant Red	314.87 (SQM)
			100% Polyester woven Dobby Fabric width 56/58 inch 110 GSM Colour 110 White	88.5 (SQM)
05	LENNY SPORT CAP Made out of 100% Polyester Woven Dobby Fabric 110 GSM Colour 994 Silver and 110 White	1228.0 (NOS.)	100% Polyester woven Dobby Fabric width 56/58 inch 110 GSM colour 994 silver	450 (SQM)
			100% Polyester woven Dobby Fabric width 56/58 inch 110 GSM Colour 110 White	127.7 (SQM)
06	LENNY SPORT CAP Made out of 100% Polyester Woven Dobby Fabric 110GSM Colour 110 White and 994 Silver	634.0 (NOS.)	100% Polyester woven Dobby Fabric width 56/58 inch 110 GSM colour 994 silver	65.94 (SQM)
			100% Polyester woven Dobby Fabric width 56/58 inch 110 GSM Colour 110 White	234.58 (SQM)

07	WYATT SWIM PRINTED BUCKET HAT  Made out of 86% Polyester 14% Spandex Woven Printed Fabric 110 GSM Colour Warm Oliver and 86% Polyester 14% Spandex woven Fabric 155GSM Colour Black	486.0  (NOS.)	86% Polyester 14% Spandex Woven Printed Fabric width 55 inch 110 GSM Colour Warm Oliver  86% Polyester 14% Spandex Woven Fabric width 55 inch 155 GSM Colour Black	170.1  (SQM)  57  (SQM)
08	WYATT SWIM PRINTED BUCKET HAT  Made out of 86% Polyester 14% Spandex Woven Printed Fabric 110 GSM Colour Navy Coral Reef and 86% Polyester 14% Spandex woven Fabric 155 GSM Colour Navy	947.0  (NOS.)	86% Polyester 14% Spandex Woven Printed Fabric width 55 inch 110 GSM Colour Navy Coral Reef  86% Polyester 14% Spandex Woven Fabric width 55 inch 155 GSM Colour Navy	331  (SQM)  111  (SQM)
09	WYATT SWIM PRINTED BUCKET HAT  Made out of 86% Polyester 14% Spandex woven Printed Fabric 110 GSM Colour Marlin Blue and 86% Polyester 14% Spandex woven Fabric 155 GSM Colour Navy	462.0  (NOS.)	86% Polyester 14% Spandex woven Printed Fabric width 55 inch 110 GSM Colour Marlin Blue  86% Polyester 14% Spandex Woven Fabric width 55 inch 155 GSM Colour Navy	162  (SQM)  54  (SQM)
10	WYATT SWIM PRINTED BUCKET HAT	486.0  (NOS.)	86% Polyester 14% Spandex Woven Printed Fabric width	170  (SQM)

Made out of 86% Polyester 14% Spandex woven Printed Fabric 110 GSM Colour Navy Eternity Diamond and 86% Polyester 14% Spandex Woven Fabric 155 GSM Colour Navy	55 inch 110 GSM Colour Navy Eternity Diamond	
	86% Polyester 14% Spandex Woven Fabric width 55 inch 155 GSM Colour Navy	57 (SQM)
RA concerned may take necessary action subject to compliance of other usual conditions.		

Case No.	30 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	BUILDMET FIBRES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000738AM21
RA File Number	072404000150 AM21
Licence No and Date	0710116992/10/09/2020
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority and taking cue from SION H-97, Committee decided to approve the input output norms as applied for.	
RA concerned may take necessary action subject to compliance of other usual conditions.	

Case No.	31 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	CENTURY OVERSEAS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000745AM21
RA File Number	052304000178 AM21
Licence No and Date	0510415220/15/09/2020
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and based on	

recommendation of Technical authority, Committee decided to approve the input output norms as under:

S. No	Export item	Qty.	Import Item	Qty. Recommended
01	Ladies Top Style No.: SOS1W5808 Made from 100% Linen woven Dyed Fabric, GSM 125 (Tolerance + or – 10%)	282.0 (NOS.)	100% Linen woven Dyed Fabric, Width = 52/53"  GSM = 125  (Tolerance + or – 10%)	462.48  (SQM)
02	Ladies Top Style No.: SOS1W5808 Made from 100% Linen woven Dyed Fabric, GSM 125 (Tolerance + or – 10%)	396.0  (NOS.)	100% Linen woven Dyed Fabric, Width = 52/53"  GSM = 125  (Tolerance + or – 10%)	649.4  (SQM)
03	Ladies Top Style No.: SOS1W5824 Made from 100% Linen woven Dyed Fabric, GSM 125 (Tolerance + or – 10%)	461.0  (NOS.)	100% Linen woven Dyed Fabric, Width = 52/53"  GSM = 125  (Tolerance + or – 10%)	562.55  (SQM)
04	Ladies Top Style NO.: SOS1W5105 Made from 100% Linen woven Dyed Fabric, GSM 135 (Tolerance + or – 10%)	309.0  (NOS.)	100% Linen woven Dyed Fabric, Width = 55/56",  GSM = 135  (Tolerance + or – 10%)	596.37  (SQM)
05	Ladies Top Style NO.: SOS1W5105	754.0 (NOS.)	100% Linen woven Dyed Fabric, Width = 55/56",  GSM = 135	1455.22  (SQM)

	Made from 100% Linen woven Dyed Fabric, GSM 135 (Tolerance + or – 10%)		(Tolerance + or – 10%)	
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RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	32 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	BKS TEXTILES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000781AM21
RA File Number	322404000059 AM21
Licence No and Date	3210079756/09/10/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
100% COTTON TENT : (EACH TENT CONTAINED 32 NUMBERS OF EYELETS)	18460 Nos.	EYELETS : (ARTICLE NO: 114011041) 620000 PCS	776 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	33 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	R K INDUSTRIES IV
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000786AM21
RA File Number	042404000107 AM21
Licence No and Date	0410167151/12/10/2020

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.

2. Image with mentioning product description.
3. Measurement chart with mentioning product description

The case stands deferred for re-listing.

Case No.	34 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000782AM21
RA File Number	322404000055 AM21
Licence No and Date	3210079760/13/10/2020
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	35 / NC/5/MEET/Feb/202122/15		
Case Status	Case Approved		
Party Name	HINDUSTAN APPAREL INDUSTRIES		
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022		
HQ File Number	018405000783AM21		
RA File Number	039404000497 AM21		
Licence No and Date	0310838843/13/10/2020		
Norms Committee Decision:			
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:</p>			
<b>Export item</b>	<b>Qty.</b>	<b>Import item</b>	<b>Qty. Recommended</b>
PATIENT HOSPITAL GOWN MADE FROM 50% POLYESTER 50% COTTON WOVEN PRINTED FABRICS GSM:-152 +/-10% WIDTH -56-60	120000 Nos.	50% POLYESTER 50% COTTON WOVEN PRINTED FABRICS GSM:-152 +/-10% WIDTH -56-60	259200 Sq. Mtr.

		TRIMMING & EMBELISHMENT ( 1200000 Nos. 4% CIF) (STAINLESS STEEL SNAP FASTENERS BUTTON)	
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Firm has not submitted any technical details for export item s. n. 2 and 3. So these are not recommended.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	36 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	CHOWDHARY OVERSEAS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000784AM21
RA File Number	062404000048 AM21
Licence No and Date	0610039640/13/10/2020

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the

firm to furnish the following:

1. Clearly mention, net Import content in each export item, giving CAD/CAM of the export items.
2. Complete calculation of the requirement of raw materials both imported and indigenous, indicating wastage separately with justification for wastage for each export item.

The case stands deferred for re-listing.

Case No.	37 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	ARVIND LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000785AM21
RA File Number	082404000230 AM21
Licence No and Date	0810148787/13/10/2020

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.

## 3. Measurement chart with mentioning product description.

The case stands deferred for re-listing.

Case No.	38 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	SHANKAR PACKAGINGS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000787AM21
RA File Number	342404000153 AM21
Licence No and Date	3410046476/14/10/2020

## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	S. No.	Import item name	Qty. Recommended
FLEXIBLE INTERMEDIATE BULK CONTAINERS (Net Containt of POLYPROPYLENE GRANULES 827.27 MT,PP ENTIRA ANTISTATIC 3 MT,MASTERBATCH COLOUR 9.81 MT,POLYPROPYLENE FABRIC TAPE 5 MT,CONDUCTIVE BLACK 7 MT,LLDPE 73.34 MT,LDPE 31.43 MT,U V STABILISER MASTERBATCH(FOR EXPORT WITH U V STABILISER)16 MT) (ANTISTATIC)	972.840 MT	1.	POLYPROPYLENE GRANULES	1.10 kg/kg content in export product
		2.	PP ENTIRA ANTISTATIC	1.05 kg/kg content in export product
		3.	MASTERBATCH COLOUR	1.05 kg/kg content in export product
		4.	POLYPROPYLENE FABRIC TAPE	1.05 kg/kg content in export product
		5.	CONDUCTIVE BLACK	1.05 kg/kg content in export product
		6.	LLDPE	1.05 kg/kg content in export product
		7.	LDPE	1.05 kg/kg content in export product
		8.	U.V.STABILISER	16 MT



			MASTERBATCH (FOR EXPORT WITH U.V. STABILISER)	
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	39 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	INTERMARKET INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000788AM21
RA File Number	039404000511 AM21
Licence No and Date	0310838903/15/10/2020
Norms Committee Decision:	
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:	
<ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol>	
The case stands deferred for re-listing.	

Case No.	40 / NC/5/MEET/Feb/202122/15		
Case Status	Case Approved		
Party Name	SPUNWEB NONWOVEN		
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022		
HQ File Number	018405000789AM21		
RA File Number	242404000055 AM21		
Licence No and Date	2410043282/15/10/2020		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:			
<b>Export item</b>	<b>Qty.</b>	<b>Import item</b>	<b>Qty. Requested</b>
PP SPUN BOND NON WOVEN FABRIC & PP SPUN BOND NON	70000 Kg.	POLYPROPYLENE GRANULES	73500 Kg.

WOVEN FABRIC WITH U. V. STABILIZED (56031100)			
PP SPUN BOND NON WOVEN FABRIC & PP SPUN BOND NON WOVEN FABRIC U. V. STABILIZED (56031200)	70000 Kg.	POLYPROPYLENE GRANULES	73500 Kg.
PP SPUN BOND NON WOVEN FABRIC & PP SPUN BOND NON WOVEN FABRIC U. V. STABILIZED (56031300)	360000 Kg.	POLYPROPYLENE GRANULES	378000 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	41 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	WINTEK NON WOVEN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000799AM21
RA File Number	242404000039 AM21
Licence No and Date	2410043286/16/10/2020

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

<b>Export item</b>	<b>Qty.</b>	<b>Import item</b>	<b>Qty. Recommended</b>
PP SPUN BOND NON WOVEN FABRIC (56031100)	50000 Kg.	POLYPROPYLENE GRANULES	52500 Kg.
PP SPUN BOND NON WOVEN FABRIC (56031200)	50000 Kg.	POLYPROPYLENE GRANULES	52500 Kg.
PP SPUN BOND NON WOVEN FABRIC (56031300)	50000 Kg.	POLYPROPYLENE GRANULES	52500 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	42 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	CENTURY OVERSEAS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000790AM21
RA File Number	052304000227 AM21
Licence No and Date	0510415524/16/10/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
Mens Jacket (made from 63% Tencel 37% Linen woven dyed fabric, GSM 210 +/- 10%)	670 Nos.	63% Tencel 37% Linen woven Dyed Fabric, Width = 52/53", GSM = 210 +/- 10%	2.62 Sq. Mtr/Pc

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	43 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	GROWEL IMPEX PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000791AM21
RA File Number	052304000232 AM21
Licence No and Date	0510415520/16/10/2020

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description

The case stands deferred for re-listing.

Case No.	44 / NC/5/MEET/Feb/202122/15		
Case Status	Case Approved		
Party Name	ARJAN IMPEX PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022		
HQ File Number	018405000792AM21		
RA File Number	052304000233 AM21		
Licence No and Date	0510415517/16/10/2020		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:			
<b>Export item</b>	<b>Qty.</b>	<b>Import item</b>	<b>Qty. Recommended</b>
CUSHION COVERS FOR PETS of various sizes  MADE OF POLYESTER KNITTED PILE, AND POLYESTER WOVEN FABRIC 60 TO 520 GSM +/- 10%	72115 Nos.	POLYESTER KNITTED PILE FABRIC 40 to 70 INCH WIDTH 60 TO 520 GSM +/- 10%	90563 Mtr.
		POLYESTER WOVEN FABRIC 40 to 70 INCH WIDTH 60- TO 520 GSM +/- 10%	30188 Mtr.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	45 / NC/5/MEET/Feb/202122/15		
Case Status	Case Deferred		
Party Name	ROYALE SPORTSWEAR		
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022		
HQ File Number	018405000793AM21		
RA File Number	052404000341 AM21		
Licence No and Date	0510415511/16/10/2020		
Norms Committee Decision:			
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:			
<ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol>			
The case stands deferred for re-listing.			

Case No.	46 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	UNITED COIR FACTORIES
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000794AM21
RA File Number	102404000052 AM21
Licence No and Date	1010060681/16/10/2020
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Appendix 4E with its annexure.</li> <li>2. Net content of PVC compound in export</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	47 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	HRITIK EXIM
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000795AM21
RA File Number	262404000017 AM21
Licence No and Date	2610012920/16/10/2020
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Complete set of application.</li> <li>2. Manufacturing process.</li> <li>3. Justification of import items.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	48 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	CLEAR EDGE FILTRATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000802AM21
RA File Number	132404000042 AM21

Licence No and Date	1310049714/21/10/2020
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Process flow chart.</li> <li>2. Stage-wise wastages.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	49 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	MEXIM ADHESIVE TAPES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000803AM21
RA File Number	039504000452 AM21
Licence No and Date	0310839071/22/10/2020
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Width of each export and import item.</li> <li>2. Specific material of export and import item no 1.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	50 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	AMARYLLIS HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000811AM21
RA File Number	072404000199 AM21
Licence No and Date	0710117167/22/10/2020
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> </ol>	

## 3. Measurement chart with mentioning product description

The case stands deferred for re-listing.

Case No.	51 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	PINNACLE CLOTHING CO
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000804AM21
RA File Number	052404000367 AM21
Licence No and Date	0510415606/22/10/2020
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	52 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	PINNACLE CLOTHING CO
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000805AM21
RA File Number	052404000368 AM21
Licence No and Date	0510415607/22/10/2020
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	53 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred

Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000806AM21
RA File Number	322404000064 AM21
Licence No and Date	3210079771/22/10/2020
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	54 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000807AM21
RA File Number	322404000065 AM21
Licence No and Date	3210079780/22/10/2020
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	55 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	JUNIPER HEALTH LLP
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000808AM21
RA File Number	318304000088 AM21
Licence No and Date	3110067905/23/10/2020



## Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Complete set of application along-with copy of advance authorization.
2. Appendix 4E with all the annexure.

The case stands deferred for re-listing.

Case No.	56 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	INTERMARKET INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000809AM21
RA File Number	039404000512 AM21
Licence No and Date	0310839130/26/10/2020

## Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description

The case stands deferred for re-listing.

Case No.	57 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	BULKCORP INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000810AM21
RA File Number	082404000250 AM21
Licence No and Date	0810148880/26/10/2020

## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority and taking cue from SION H-97, Committee decided to approve the input output norms as under:

Export item	Qty.	S.N.	Import item	Qty. Recommended
FLEXIBLE INTERMEDIATE BULK	400000	1.	PP WOVEN FABRIC	294000 Kg.

CONTAINERS WITH LINER NET CONTENT  (A) PP WOVEN FABRICS WITH/WITHOUT UV STABILIZER 280000 KGS  (B) ARTICLES MADE OF POLYPROPYLENE (NARROW WOVEN FABRIC) 60000 KGS.  (C) POLYPROPYLENE MULTY FILAMENT YARN 20000 KGS  (D) ARTICLES MADE OF LDPE/LLDPE(LINER) 40000 KGS	Kg.		WITH / WITHOUT UV STABILZER (2% BY WEIGHT)	
		2.	ARTICLES MADE OF POLYPROPYLENE (NARROW WOVEN FABRIC)	63000 Kg.
		3.	POLYPROPYLENE MULTY FILAMENT YARN	21000 Kg.
		4.	ARTICLES MADE OF LDPE/LLDPE(LINER)	42000 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	58 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	WIINTRACK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000812AM21
RA File Number	322404000069 AM21
Licence No and Date	3210079784/27/10/2020

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description

The case stands deferred for re-listing.

Case No.	59 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred

Party Name	SALEHA INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000813AM21
RA File Number	062404000056 AM21
Licence No and Date	0610039667/27/10/2020
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. To indicate net import content of fabric in Sq. Meter and not in Metre,</li> <li>2. To provide CAD/CAM of Export item, indicating its efficiency.</li> <li>3. Complete calculation of requirement of import item and indigenous item/s for the manufacture of export item in Sq. Meter., as per 4 E.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	60 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	ANISH (INDIA) EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000814AM21
RA File Number	052304000260 AM21
Licence No and Date	0510415695/29/10/2020
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	61 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000815AM21
RA File Number	322404000068 AM21
Licence No and	3210079794/29/10/2020

Date	
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	62 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	K.K.P. FINE LINEN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000816AM21
RA File Number	322404000071 AM21
Licence No and Date	3210079801/29/10/2020
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the</p> <p>Firm to furnish the export product in Sq. Mtr.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	63 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	CREEMOS INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000817AM21
RA File Number	062404000055 AM21
Licence No and Date	0610039672/02/11/2020
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the</p> <p>firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. To specify clearly, the details of item “chicken sandwich quilt poly/cotton fabric: polyester 65percent cotton 35percent outer;380g polyester quilt middle fill; poly/cotton fabric polyester 65percent cotton</li> </ol>	

- 35percent inner width 59inch +/- 5percent GSM 798 +/- 10percent”.
2. Drawing /design of Saddle pad and justification of wastage of Fabric claimed.
  3. Clearly mentioned the net import content in the export items.

The case stands deferred for re-listing.

Case No.	64 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	VISHAL SYNTHETICS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000818AM21
RA File Number	082404000252 AM21
Licence No and Date	0810148981/03/11/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Requested
Non Woven Fabric	25000 Kg.	Polypropylene Granules	25387.32Kg.
		Color Master Batch Granules	862.67 Kg.
Non Woven Fabric	100000 Kg.	Polypropylene Granules	101549.30 Kg.
		Color Master Batch Granules	3450.70 Kg.
Non Woven Fabric	25000 Kg.	Polypropylene Granules	25387032 Kg.
		Color Master Batch Granules	862.67 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	65 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	S B INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000819AM21

RA File Number	062404000059 AM21
Licence No and Date	0610039678/04/11/2020
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the</p> <p>firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Specification of Import item Artificial Faux Fur and size etc. of export item.</li> <li>2. Justification of 12.39% wastage of Import item.</li> <li>3. CAD/CAM of Export item giving efficiency of using import item.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	66 / NC/5/MEET/Feb/202122/15				
Case Status	Case Approved				
Party Name	GANGA ACROWOOLS LIMITED				
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022				
HQ File Number	018405000820AM21				
RA File Number	302404000075 AM21				
Licence No and Date	3010105494/05/11/2020				
Norms Committee Decision:					
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:</p>					
SN	Export item	Qty.	SN	Import item	Qty. Recommended
1.	Blended Wool Alpaca Yarn Dyed (Under worsted system) The Net Content of Wool Tops and Alpaca Tops not less than 7500.000 Kgs & 2500.000 Kgs respectively Including HS Code 51071010, 51072010, 51072090, 51091090, 51099000 & 56060090	10000 Kg	1.	Wool Tops 18-30 Micron	8250 Kg.
			2.	ALPACA TOPS 18-30 Micron	2750 Kg.
			3.	Softening Agent	100 Kg.
			4.	Metal Complex Dyes 100% Strength	200 Kg.
2.	Blended Wool Alpaca Yarn Grey (Under worsted system)	10000 Kg	1.	Wool Tops 18-30 Micron	8250 Kg.

	The Net Content of Wool Tops, and Alpaca Tops not less than 7500.000 Kgs & 2500.000 Kgs respectively Including HS Code 51071010, 51072010, 51072090, 51091090, 51099000 & 56060090		2.	ALPACA TOPS 18-30 Micron	2500 Kg.
3.	100% Alpaca Yarn Dyed (Under worsted system) Including HS Code 56060090, 51072090 & 51091090 & 51099000	10000 Kg	2.	ALPACA TOPS 18-30 Micron	11000 Kg.
			3.	Softening Agent	100 Kg.
			4.	Metal Complex Dyes 100% Strength	200 Kg.
4.	100% Alpaca Yarn Grey (Under worsted system) including HS Code 56060090, 51091090 & 51099000	10000 Kg	2	ALPACA TOPS 18-30 Micron	1100 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.					

Case No.	67 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000821AM21
RA File Number	052404000403 AM21
Licence No and Date	0510415760/06/11/2020
Norms Committee Decision:	
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:	
<ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol>	

The case stands deferred for re-listing.

Case No.	68 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	KARAM MULTIPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000822AM21
RA File Number	242404000062 AM21
Licence No and Date	2410043315/06/11/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Requested
PP SPUN BOND NON WOVEN FABRIC	100000 Kg	Polypropylene Granules	102025 Kg.
		U. V. STABILIZER MASTER BATCH	2021 Kg.
		Color Master Batch Granules	953.3 Kg.
PP SPUN BOND NON WOVEN FABRIC	100000 Kg	Polypropylene Granules	102025 Kg.
		U. V. STABILIZER MASTER BATCH	2021 Kg.
		Color Master Batch Granules	953.3 Kg.
PP SPUN BOND NON WOVEN FABRIC	100000 Kg	Polypropylene Granules	102025 Kg.
		U. V. STABILIZER MASTER BATCH	2021 Kg.
		Color Master Batch Granules	953.3 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	69 / NC/5/MEET/Feb/202122/15
Case Status	Case Rejected



Party Name	PARVEEN WOOLLEN & SPINNING MILLS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000823AM21
RA File Number	332404000022 AM21
Licence No and Date	3310030766/06/11/2020
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth. and detailed deliberation, committee decided that no norms can be worked out on the basis of waste import and decided to reject the case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	70 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000825AM21
RA File Number	052404000406 AM21
Licence No and Date	0510415780/09/11/2020
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	71 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000826AM21
RA File Number	052404000404 AM21
Licence No and Date	0510415781/09/11/2020
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on</p>	

recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description

The case stands deferred for re-listing.

Case No.	72 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	PINNACLE CLOTHING CO
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000827AM21
RA File Number	052404000414 AM21
Licence No and Date	0510415785/09/11/2020

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description

The case stands deferred for re-listing.

Case No.	73 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	PINNACLE CLOTHING CO
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000828AM21
RA File Number	052404000415 AM21
Licence No and Date	0510415786/09/11/2020

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description

The case stands deferred for re-listing.

Case No.	74 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	PINNACLE CLOTHING CO
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000829AM21
RA File Number	052404000411 AM21
Licence No and Date	0510415794/09/11/2020
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	75 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	KIWI ENTERPRISES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000830AM21
RA File Number	052304000276 AM21
Licence No and Date	0510415804/09/11/2020
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Complete calculation for the requirement of import items, indicating net import content and wastage separately.</li> <li>2. Drawing / Design/ CAD/ CAM of export item, indicating efficiency of using raw material.</li> <li>3. To indicate indigenous items to use in export items.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	76 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	FLEXITUFF VENTURES INTERNATIONAL LIMITED
Meeting Number	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022

and Date	
HQ File Number	018405000831AM21
RA File Number	562404000029 AM21
Licence No and Date	5610005983/09/11/2020
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the</p> <p>Firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Generic name of import item no 3 and 5 with catalogue.</li> <li>2. App 4e with wastage details</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	77 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	ROYALE SPORTSWEAR
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000824AM21
RA File Number	052404000402 AM21
Licence No and Date	0510415776/09/11/2020
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	78 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	ORNATUS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000833AM21
RA File Number	039504000513 AM21
Licence No and Date	0310839476/11/11/2020
Norms Committee Decision:	

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description

The case stands deferred for re-listing.

Case No.	79 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	FLEXITUFF VENTURES INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000834AM21
RA File Number	562404000023 AM21
Licence No and Date	5610005988/11/11/2020
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority and taking cue from SION H-98, Committee decided to approve the input output norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	80 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000832AM21
RA File Number	039504000512 AM21
Licence No and Date	0310839474/11/11/2020
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	81 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	PINNACLE CLOTHING CO
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000835AM21
RA File Number	052404000423 AM21
Licence No and Date	0510415838/12/11/2020
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	82 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000836AM21
RA File Number	052404000424 AM21
Licence No and Date	0510415839/12/11/2020
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	83 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000837AM21
RA File Number	052404000425 AM21

Licence No and Date	0510415840/12/11/2020
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	84 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000838AM21
RA File Number	072404000228 AM21
Licence No and Date	0710117270/12/11/2020
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	85 / NC/5/MEET/Feb/202122/15
Case Status	Case Rejected
Party Name	PARVEEN WOOLLEN & SPINNING MILLS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000839AM21
RA File Number	332404000021 AM21
Licence No and Date	3310030769/12/11/2020
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth. and detailed deliberation, committee decided that no norms can be worked out on the basis of waste import and decided to reject the case.</p>	

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	86 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	AMARYLLIS HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000840AM21
RA File Number	072404000220 AM21
Licence No and Date	0710117271/12/11/2020
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	87 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	JUMBO BAG LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000841AM21
RA File Number	042404000128 AM21
Licence No and Date	0410167296/18/11/2020
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Generic name of import item 2 with catalogue</li> <li>2. Annex to app 4E with all tech details ,% wastage claimed</li> <li>3. Details of indigenous item with qty</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	88 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022



and Date	
HQ File Number	018405000842AM21
RA File Number	072404000230 AM21
Licence No and Date	0710117294/19/11/2020
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	89 / NC/5/MEET/Feb/202122/15		
Case Status	Case Approved		
Party Name	ADMIRE FIBER TEX (INDIA) PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022		
HQ File Number	HQRNORM APPLY 00234528AM22		
RA File Number	082404000299 AM21		
Licence No and Date	0810149105/24/11/2020		
Norms Committee Decision:			
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:</p>			
<b>Export item</b>	<b>Qty.</b>	<b>Import item</b>	<b>Qty. Recommended</b>
Polypropylene(PP) Nonwoven fabrics made of manmade fibre Net Content in the Export Product 300000 KGS of Polypropylene(PP) Granules	300000 Kg.	Polypropylene(PP) Granules	315000 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	90 / NC/5/MEET/Feb/202122/15		
Case Status	Case Deferred		
Party Name	DAKS INDIA INDUSTRIES PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022		

HQ File Number	018405000844AM21
RA File Number	052304000297 AM21
Licence No and Date	0510415983/25/11/2020
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Complete specification for all import items other than Fabric. Nylon Stitching Thread ter only pieces/nos has been given, therefore to give size/measurement etc. along with specification.</li> <li>2. Justification for using Edge color indicating specification &amp; requirement and their value percentage against FOB value of export..</li> <li>3. Complete calculation indicating net Import content and wastage separately for each export item.</li> <li>4. Drawing / Design or Photographs of Export items indicating its style number.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	91 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	018405000846AM21
RA File Number	322404000076 AM21
Licence No and Date	3210079838/25/11/2020
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	92 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	KERALA BALERS PRIVATE LTD
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00234997AM22
RA File Number	102404000059 AM21
Licence No and	1010060726/26/11/2020

Date	
Norms Committee Decision:	
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:	
<ol style="list-style-type: none"> <li>1. Nett weight of coir in export</li> <li>2. % wastage claimed</li> </ol>	
The case stands deferred for re-listing.	

Case No.	93 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	PAN GUJARAT SPORTSWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00235611AM22
RA File Number	342404000227 AM21
Licence No and Date	3410046565/26/11/2020
Norms Committee Decision:	
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:	
<ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> <li>4. The import quantity and requirement per piece for each export item in Sq. Mtrs.</li> </ol>	
The case stands deferred for re-listing.	

Case No.	94 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00233557AM22
RA File Number	062404000067 AM21
Licence No and Date	0610039704/26/11/2020
Norms Committee Decision:	
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:	
<ol style="list-style-type: none"> <li>1. GSM of the fabric indicating specific type of fabric which is imported and used in the exports.</li> </ol>	

2. Complete calculation with CAD / CAM of the product and cutting of the Fabric indicating net import content and wastage separately.

The case stands deferred for re-listing.

Case No.	95 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00233558AM22
RA File Number	062404000068 AM21
Licence No and Date	0610039701/26/11/2020
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Justification for claiming 21.9% wastage of knitted Fabric, giving complete calculation with CAD / CAM of the product and cutting of the Fabric indicating net import content and wastage separately.</li> <li>2. Indigenous items to add in the making the export item.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	96 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00233346AM22
RA File Number	052404000446 AM21
Licence No and Date	0510416000/27/11/2020
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	97 / NC/5/MEET/Feb/202122/15
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Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00233347AM22
RA File Number	052404000447 AM21
Licence No and Date	0510416003/27/11/2020
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	98 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00233348AM22
RA File Number	052404000448 AM21
Licence No and Date	0510416001/27/11/2020
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	99 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00233349AM22
RA File Number	052404000449 AM21
Licence No and Date	0510416005/27/11/2020

Date	
Norms Committee Decision:	
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:	
<ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol>	
The case stands deferred for re-listing.	

Case No.	100 / NC/5/MEET/Feb/202122/15				
Case Status	Case Approved				
Party Name	P.K. OVERSEAS				
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022				
HQ File Number	HQRNORM APPLY 00233240AM22				
RA File Number	052404000440 AM21				
Licence No and Date	0510415996/27/11/2020				
Norms Committee Decision:					
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, committee decided to approve the input output norms for above said Adv. Auth as under:					
Exp. SN.	EXPORT ITEM	QTY. Nos.	Imp. SN.	IMPORT ITEM	Qty. Recommended (Sq. Mtr.)
1.	Fleece Rug (Saddlery Items)	1500	8	100% Polyester Knitted Bonded Fabric 580gsm, Width 152cm	8325
2.	Fleece Hood (Saddlery Items)	420	8	100% Polyester Knitted Bonded Fabric 580gsm, Width 152cm	756
3.	Support Boots (Saddlery Items)	12750	9	7mm Neoprene Rubber Laminated WithFabric, 1550gsm, Sheet Size 1.27x3.30mtr	5138
4.	Lycra Hood	3500	7	80% Nylon 20% Spandex Four Way	9100

(SaddleryItems)	Nos.		Knitted Fabric 210gsm, Width 152cm	
5. Half Lined Saddle Pad (Saddlery Items)	1000 Nos.	1	60% Viscose 40% Polyester Knitted Fabric 250gsm, Width 145cm	1305
		2	100% Polyester Woven Suede Fabric 140gsm, Width 150cm	1650
		5	Pile Fabric Consisting Of 100% Merino Wool 1333gsm, Width 150cm	584.0
		6	Pvc Artificial Leather Fabric (Plain) 600gsm, 1.0mm Thickness, Width 137cm	137
6. Fully Lined Saddle Pad (Saddlery Items)	125 Nos.	1	60% Viscose 40% Polyester Knitted Fabric 250gsm, Width 145cm	163.13
		2	100% Polyester Woven Suede Fabric 140gsm, Width 150cm	206.25
		5	Pile Fabric Consisting Of 100% Merino Wool 1333gsm, Width 150cm	149.28
		6	Pvc Artificial Leather Fabric (Plain) 600gsm, 1.0mm Thickness, Width 137cm	17.13
7. Carbon Mesh 3d Pad	7750 Nos.	1	60% Viscose 40% Polyester Knitted Fabric 250gsm, Width 145cm	10113.75
		4	100% Polyester Warp Knitted	9974.25

	(Saddlery Items)			Airmesh Fabric 320gsm, Width 143cm	
			6	Pvc Artificial Leather Fabric (Plain) 600gsm, 1.0mm Thickness, Width 137cm	1061.75
8.	Satin Saddle Pad Memory (Saddlery Items)	15000 Nos.	1	60% Viscose 40% Polyester Knitted Fabric 250gsm, Width 145cm	19575
			3	100% Polyester Woven Satin Fabric 215gsm, Width 150cm	20250
			6	Pvc Artificial Leather Fabric (Plain) 600gsm, 1.0mm Thickness, Width 137cm	2055
9.	Satin Saddle Pad Classic (Saddlery Items)	23900 Nos.	1	60% Viscose 40% Polyester Knitted Fabric 250gsm, Width 145cm	31189.50
			3	100% Polyester Woven Satin Fabric 215gsm, Width 150cm	32265
			6	Pvc Artificial Leather Fabric (Plain) 600gsm, 1.0mm Thickness, Width 137cm	3274.30
10.	Suede Saddle Pad (Saddlery Items)	123300 Nos.	1	60% Viscose 40% Polyester Knitted Fabric 250gsm, Width 145cm	160906.50
			2	100% Polyester Woven Suede Fabric 140gsm, Width 150cm	203445
			6	Pvc Artificial Leather Fabric (Plain) 600gsm, 1.0mm Thickness, Width	16892.10



137cm

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	101 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	RICHA & CO
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00233261AM22
RA File Number	052404000451 AM21
Licence No and Date	0510415994/27/11/2020
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	102 / NC/5/MEET/Feb/202122/15
Case Status	Case Withdrawn
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00032626AM21
RA File Number	07AA04005203 AM21
Licence No and Date	0711000003/07/12/2020
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested vide letter dated 24.11.2021 for not to fix the norms. Therefore, committee went through the details submitted in this case and decided to close the case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	103 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	CLEAR EDGE EXPORTS PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00033533AM21
RA File Number	13AA04004014 AM21
Licence No and Date	1311000009/08/12/2020
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Applicant to explain why two different waste percentage for two application for the same product and input and why it should not be taken as mala fide intention against present application 10% wastage and against license no.1310049714-18.75% wastage.</li> <li>2. Applicant may give process flow chart, stage-wise wastage with proper justification.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	104 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	KABADI SHANKARSA AND COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00033987AM21
RA File Number	072404000234 AM21
Licence No and Date	0711000014/09/12/2020
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the total quantity of each export product in SQM and each corresponding input in SQM.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	105 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	MAGSONS EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00035292AM21
RA File Number	05AA04017321 AM21
Licence No and Date	0511000080/10/12/2020
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along-with other relevant papers and went through the</p>	

details submitted in this case and noted that the representative had not appeared before NC on 26.04.2022 to explain their case. Therefore, committee decided to give one more opportunity to the firm for personal hearing.

The case stands deferred for re-listing.

Case No.	106 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00036544AM21
RA File Number	05AA04017908 AM21
Licence No and Date	0511000134/11/12/2020

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description

The case stands deferred for re-listing.

Case No.	107 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00039454AM21
RA File Number	07AA04005383 AM21
Licence No and Date	0711000040/16/12/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply vide dated 03.11.2021. Based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
100% SHEARLING WOMENS JACKET MADE OF DRESSED	100 Nos.	DRESSED SHEEP FUR SKINS	3620 Sq. Ft. @ 3.36 Sq. Mtr/Pc

SHEEP FUR SKINS			
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	108 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	HINDUSTAN APPAREL INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00039466AM21
RA File Number	03AA04012769 AM21
Licence No and Date	0311000196/16/12/2020

Norms Committee Decision:

**The** Committee considered the case as per agenda along-with other relevant papers and based on written comments UO No. 37(5)/22/Textiles/2021-2213.05.2021 of DCMSME , Committee decided to approve the norms as under:

Sl.	Export item	Export Qty.	Import item	Qty recommended
1.	Children Patient Hospital Gown made out of 100% Polyester Printed woven fabric GSM-120 ±10%. (Style No. 6979642H/ 69715528/ 69784728)	37002 Nos.	100% Polyester Printed Woven Fabric, GSM-120± 10%.	39593 sq. meters @1.07 sq. mtrs. /pc.
			Trimming & Embellishment (Stainless steel snap fastener)	Net + 1%
2.	Children Patient Hospital S/Sleeve Top made from 100% Polyester Printed Woven Fabric, GSM-120±10%.(Style No.597L3567)	1248 Nos.	100% Polyester printed woven fabrics, GSM-120±10%. Width 60-64'	671 sq. meters @0.54 sq. mtrs. /pc.
			Trimming & Embellishment (Stainless steel snap fastener)	Net + 1%
3.	Children Patient Hospital S/Sleeve Top made from 100%	480 Nos.	100% Polyester solid Woven	258 sq. meters @0.54 sq. mtrs. /pc.

	Polyester solid Woven Fabrics, GSM-120±10%.  (Style No.597L3567)  Width 60-64		Fabrics, GSM-120±10%.  Width 60-64	
			Trimming & Embellishment (Stainless steel snap fastener)	Net + 1%
4.	Children Patient Hospital PJ Sets (Shorts Plus Short Sleeve Top) Made From 100% Polyester Solid Woven Fabrics GSM-120±10%. (Style No.697A2833)	2496 Nos.	100% Polyester solid Woven Fabric, GSM-120±10%.	1711 sq. meters @0.69 sq. mtrs. /pc.
			Trimming & Embellishment (Stainless steel snap fastener)	Net + 1%
5.	Patient Hospital PJ Pants made from 100% Polyester solid Woven Fabric, GSM-120±10%. (Style No.5971680)  Width 60-64'	3888Nos.	100% Polyester solid Woven Fabric, GSM-120±10%.  Width 60-64	8884 sq. meters @2.28 sq. mtrs. /pc.
			Trimming & Embellishment (Stainless steel snap fastener)	Net + 1%
6.	Patient Hospital Robe Made From 75% Polyester 25% Cotton Solid Woven Fabrics GSM-139±10%.(Style No.74914428)  Width 60-64'	11136 Nos.	75% Polyester 25% Cotton Solid Woven Fabrics GSM- 139±10  Width 60-64'	26943 sq. meters @2.41 sq. mtrs. /pc.
			Trimming & Embellishment (Stainless steel snap fastener)	Net + 1%

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	109 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	S B INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00039887AM21
RA File Number	06AA04002287 AM21
Licence No and Date	0611000020/16/12/2020
Norms Committee Decision:	

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description

The case stands deferred for re-listing.

Case No.	110 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	JAYARATHANA EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00044576AM21
RA File Number	32AA04003827 AM21
Licence No and Date	3211000095/22/12/2020
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda and noted that firm was asked vide letter dated 02.11.2021 followed by reminders vide dated 17.11.2021 and 02.12.2021 to furnish the following</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> <li>4. Complete set of application.</li> </ol> <p>The firm has attached a receipt of speed post in their reply vide dated 02.12.2021 and mentioned that documents have been sent by speed post but no documents have been received. Therefore, committee decided to ask the firm to furnish the above said information on portal itself.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	111 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	ORIENT CRAFT LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00052266AM21
RA File Number	05AA04021291 AM21
Licence No and Date	0511000546/01/01/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that a DGFT</p>	

team visited the manufacturing site on 16.09.2021 and all the documents had been sent to technical authority. Based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.

The GSM of relevant fabric should match in the export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	112 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	RICHA & CO
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00054603AM21
RA File Number	05AA04021833 AM21
Licence No and Date	0511000584/04/01/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD of inputs for each export product.
2. Image with mentioning product description and its serial no.
3. Measurement chart with mentioning product description.
4. Sizes of each garment to be supplied by the firm.

The case stands deferred for re-listing.

Case No.	113 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	SUNDAR SONS (INDIA) EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00056368AM21
RA File Number	32AA04003898 AM21
Licence No and Date	3211000210/06/01/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on dated 17.11.2021. Based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

S. No	Export item	Qty.	Import Item	Qty. Recommended

1.	LADIES BLOUSE	1523 Nos.	100 FLAX YARN ON VARIOUS COUNTS 100% FLAX YARN	465 Kg.
2.	LADIES DRESS	2363 Nos.	FLAX YARN ON VARIOUS COUNTS 100% FLAX YARN	262 Kg.
3.	LADIES SHIRT (FULL SLEEVE)	2783 Nos.	FLAX YARN ON VARIOUS COUNTS 100% FLAX YARN	581 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	114 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00056413AM21
RA File Number	07AA04006830 AM21
Licence No and Date	0711000233/06/01/2021

## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on dated 20.12.2021. Based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
Mens Vest Coat Made of 69% POLYESTER 29% VISCOSE 2% ELASTANE FABRICS GSM 210 +/-10%	2138 Nos.	69% Polyester 29% Viscose 2% Elastane Fabric Width 145 CM +/- 5% GSM 210 +/- 10%	2465 Sq. Mtr.
		Plastic Buttons	Not Recommended
		80%POLYESTER 20% COTTON Width 147 CM +/- 5% GSM 91 +/- 10%	Not Recommended
Mens Vest Coat	1280	68%POLYESTER 29% VISCOSE	1318 Sq. Mtr.



Made of 68% POLYESTER 29% VISCOSE 3% ELASTHANE FABRIC GSM 210 +/- 10%	Nos.	3%ELASTHANE FABRIC WIDTH 145 CM+/-5% GSM 210 +/-10%	1075 Sq. Mtr.
		55% POLYESTER 45% VISCOSE LINING WOVEN WIDTH 145 CM+/-5% GSM 90 +/-10%	

\*Import items at S.N. 2 and 3 are not recommended as firm has not imported the inputs as intimated by firm vide letter dated 21.12.2021.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	115 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00056838AM21
RA File Number	05AA04021451 AM21
Licence No and Date	0511000596/07/01/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply vide dated 12.11.2021. Based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.

The GSM of relevant fabric should match in the export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	116 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00060914AM21
RA File Number	07AA04007105 AM21
Licence No and Date	0711000282/12/01/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply vide dated 20.12.2021. Based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

S.No.	Export item	Qty.	Details of import item	Qty. Recommended
01	Mens Short Made of 66% Polyester 26% Viscose 6% Nylon 2% Spandex knitted Fabric GSM 271 (+/- 10%)	1740 (Nos.)	66% Polyester 26% Viscose 6% Nylon 2% Spandex Knitted Fabric width 142 CM +/- 5% GSM 271 (+/- 10%)	2050.84 Sq. meter
			100% Polyester Printed Pocketing Fabric width 58 inches +/- 5% GSM 120 (+/- 10%)	1253.32 Sq. meter
02	Mens Vest Coat Made of 66% Polyester 26% Viscose 6% Nylon 2% Spandex Knitted Fabric GSM 271 (+/- 10%)	1116.0 (nos.)	66% Polyester 26% Viscose 6% Nylon 2% Spandex Knitted Fabric width 142 CM +/- 5% GSM 271 (+/- 10%)	1958.71 Sq. meter
			100% Polyester Woven Fusing Interlining width 60 inches +/- 5% GSM 72 (+/- 10%)	158.47 Sq. meter
			100% Polyester Woven Fusing Interlining width 60 inches +/- 5% GSM 50 (+/- 10%)	316.94 Sq. meter
			50% Nylon 50% Polyester non Woven Fusing Interlining width 60 inches +/- 5% GSM 40 (+/-	167 Sq. meter

			10%)	
03	Mens Vest Coat Made of 68% Polyester 28% Viscose 4% Elastane Woven Fabric GSM 210 (+/- 10%)	1066.0 (Nos.)	68% Polyester 28% Viscose 4% Elastane Woven Fabric width 145 CM +/- 5% GSM 210 (+/- 10%)	1639.83 Sq. meter
			100% Polyester Lining Woven Fabric width 58 inches +/- 5% GSM 72 (+/- 10%)	940.21 Sq. meter
			100% Polyester Woven Fusing Interlining width 60 inches +/- 5% GSM 72 (+/- 10%)	151.37 Sq. meter
			100% Polyester Woven Fusing Interlining width 60 inches +/- 5% GSM 50 (+/- 10%)	302.74 Sq. meter
			50% Nylon 50% Polyester non Woven Fusing Interlining width 60 inches +/- 5% GSM 40 (+/- 10%)	302.74 Sq. meter
04	Mens Vest Coat Made of 66% Polyester 32% Viscose 2% Elastane Woven Fabric GSM 245 (+/- 10%)	1144.0 (Nos.)	66% Polyester 32% Viscose 2% Elastane Woven Fabric width 145 CM +/- 5% GSM 245 (+/- 10%)	1537.71 Sq. meter

				100% Polyester Lining Woven Poly Printed Fabric width 58 inches +/- 5% GSM 76 (+/- 10%)	1009.01 Sq. meter
				100% Polyester Woven Fusing Interlining width 60 inches +/- 5% GSM 72 (+/- 10%)	162.45 Sq. meter
				100% Polyester Woven Fusing Interlining width 60 inches +/- 5% GSM 50 (+/- 10%)	324.9 Sq. meter
				50% Nylon 50% Polyester non Woven Fusing Interlining width 60 inches +/- 5% GSM 40 (+/- 10%)	324.9 Sq. meter
RA concerned may take necessary action subject to compliance of other usual conditions.					

Case No.	117 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00061948AM21
RA File Number	07AA04007060 AM21
Licence No and Date	0711000278/13/01/2021
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply vide dated 03.11.2021. Based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	118 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00061994AM21
RA File Number	05AA04023230 AM21
Licence No and Date	0511000755/13/01/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
Ladies Pullover with Hood (STYLE NO 21150435) Made of 80% Cotton 20% Polyester Dyed Fleece Knitted Fabric GSM 220+/-10%	2780 Nos.	80% Cotton 20% Polyester Dyed Fleece Knitted Fabric GSM 220+/-10%	6116 Sq. Mtr.@ 2.20 Sq. Mtr/Pc

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	119 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00062007AM21
RA File Number	05AA04023520 AM21
Licence No and Date	0511000760/13/01/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply vide dated 18.11.2021. Based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.

The GSM of relevant fabric should match in the export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	120 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	GRI-ALLESET INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00065328AM21
RA File Number	03AA04017753 AM21
Licence No and Date	0311001021/19/01/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply vide dated 17.11.2021. Based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
SURGICAL GOWN , SIZE -L	197694 Nos.	NON WOVEN SMS	566000 Sq. Mtr

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	121 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00066084AM21
RA File Number	05AA04024416 AM21
Licence No and Date	0511000860/19/01/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply vide dated 12.11.2021. Based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.

The GSM of relevant fabric should match in the export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	122 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	SAIVANA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00066876AM21
RA File Number	05AA04025335 AM21
Licence No and Date	0511000882/20/01/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply vided dated 02.12.2021. Based on recommendation of Technical authority, committee decided to approve the input output norms for above said Adv. Auth as under:

S.N.	Export item	Qty.	Import item	Qty. Recommended
1.	Dress made of 55% COTTON 45% SILK CRINKLE WOVEN FABRIC GSM (90+/-10%)	170 Nos.	55% COTTON 45% SILK CRINKLE WOVEN FABRIC GSM (90+/-10%)	765 Sq. Mtr.
2.	Ladies Skirt made of 70% COTTON 30% SILK WOVEN FABRIC GSM (80+/-10%)	150 Nos.	70% COTTON 30% SILK WOVEN FABRIC GSM (80+/-10%)	435 Sq. Mtr.
3.	Ladies Blouse made of 70% COTTON 30% SILK WOVEN FABRIC GSM (80+/-10%)	150 Nos.	70% COTTON 30% SILK WOVEN FABRIC GSM (80+/-10%)	230 Sq. Mtr.
4.	Ladies Dress made of 70% COTTON 30% SILK WOVEN FABRIC GSM (80+/-10%)	250 Nos.	70% COTTON 30% SILK WOVEN FABRIC GSM (80+/-10%)	1125 Sq. Mtr.
5.	Ladies Dress made of 70% COTTON 30% SILK WOVEN FABRIC GSM (80+/-10%)	200 Nos.	70% COTTON 30% SILK WOVEN FABRIC GSM (80+/-10%)	900 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	123 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	HINDUSTAN APPAREL INDUSTRIES

Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00069639AM21
RA File Number	03AA04020042 AM21
Licence No and Date	0311001203/25/01/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along with other relevant papers and noted that firm has submitted their reply vide dated 27.11.2021. The committee went through the details submitted in this case and based on recommendation of technical authority ,decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD, Measurement chart of export item.</li> <li>2. Weight per meter and width of cotton tape and usages of snap fasteners per piece.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	124 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00071032AM21
RA File Number	05AA04026092 AM21
Licence No and Date	0511000953/27/01/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply vide dated 12.11.2021. Based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p> <p>The GSM of relevant fabric should match in the export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	125 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	VASTRANI EXPORT PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00071687AM21
RA File Number	05AA04026726 AM21
Licence No and Date	0511000967/28/01/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and based on</p>	



recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
Girls Top MADE OF 55% LINEN 45% COTTON WOVEN DYED FABRIC GSM 170 +/-10%	5635 Nos.	55% LINEN 45% COTTON WOVEN DYED FABRIC, GSM 170 +/-10% , WIDTH:54"	4790 Sq. Mtr

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	126 / NC/5/MEET/Feb/202122/15
Case Status	Case Withdrawn
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00072178AM21
RA File Number	05AA04026830 AM21
Licence No and Date	0511000966/28/01/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has surrendered this Advance Authorization to CLA-Delhi vide dated 29.09.2021. Therefore committee decided to withdraw this case.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	127 / NC/5/MEET/Feb/202122/15
Case Status	Case Withdrawn
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00072201AM21
RA File Number	05AA04026754 AM21
Licence No and Date	0511000972/28/01/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has surrendered this Advance Authorization to CLA-Delhi vide dated 29.09.2021. Therefore committee decided to withdraw this case.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	128 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00072204AM21
RA File Number	05AA04026563 AM21
Licence No and Date	0511000971/28/01/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply vide dated 18.11.2021. Based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p> <p>The GSM of relevant fabric should match in the export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	129 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	SUNDAR SONS (INDIA) EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00073251AM21
RA File Number	32AA04005290 AM21
Licence No and Date	3211000332/29/01/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along with other relevant papers and noted that firm has submitted their reply vide dated 16.11.2021. In their reply committee observed that they are using blended fabric of flax and cotton to make the products. But description of products does not mention so. The committee went through the details submitted in this case and based on recommendation of technical authority ,decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CADs should specifically mention the product description and style number, bundles of garments in each CAD, Image and measurement chart for each product</li> <li>2. Flow chart of production with stage-wise waste.</li> <li>3. Mentioning style number and specification of fabric used, it's GSM, content of flax yarn in kgs. in the fabric used for manufacturing the products, SQM of such fabric per pc, total SQM of fabric used in making each export product, with wastage claimed for manufacture of fabric from flax yarn.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	130 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved

Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00074578AM21
RA File Number	05AA04027058 AM21
Licence No and Date	0511001028/01/02/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply vide dated 12.11.2021. Based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p> <p>The GSM of relevant fabric should match in the export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	131 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00077780AM21
RA File Number	05AA04028768 AM21
Licence No and Date	0511001137/05/02/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply vide dated 14.12.2021. Based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p> <p>The GSM of relevant fabric should match in the export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	132 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	PALLAVA TEXTILES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00077575AM21
RA File Number	32AA04005579 AM21
Licence No and Date	3211000393/05/02/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:</p>	

Export item	Qty.	Import item	Qty. Recommended
COTTON & MAN MADE FIBRE (MODAL/MICROMODAL/TENCEL/ BAMBOO/VISCOSE/POLYESTER/TENCEL LF) BLENDED YARN COTTON YARN	259259 Kg.	AMERICAN RAW COTTON, SJV PIMA BCI, USDA GC 2-2	285185.18 Kg.
COTTON & MAN MADE FIBRE (MODAL/MICROMODAL/TENCEL/ BAMBOO/VISCOSE/POLYESTER/TENCEL LF) BLENDED YARN COTTON YARN	111111 Kg.	AMERICAN RAW COTTON, SJV PIMA GCD RECAP	122222.10 Kg.
COTTON & MAN MADE FIBRE (MODAL/MICROMODAL/TENCEL/ BAMBOO/VISCOSE/POLYESTER/TENCEL LF) BLENDED YARN COTTON YARN	185185 Kg.	AMERICAN RAW COTTON , USA GC 31-3-37	203703.50 Kg.
COTTON & MAN MADE FIBRE (MODAL/MICROMODAL/TENCEL/ BAMBOO/VISCOSE/POLYESTER/TENCEL LF) BLENDED YARN COTTON YARN	185185 Kg.	AMERICAN RAW COTTON 2019/2020 CROP, SJV PIMA, RECAP 880	203703.50 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	133 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	PRECISE SEAMLESS APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00078747AM21
RA File Number	05AA04029088 AM21
Licence No and	0511001130/08/02/2021

Date	
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along-with other relevant papers and noted that the firm's representative had appeared before NC on 26.04.2022 and explained their case. After detailed deliberation, Committee decided to ask the firm to submit the following:</p> <ol style="list-style-type: none"> <li>1. Weight of the starting fabric for one piece.</li> <li>2. Weight of the cutting wastages.</li> <li>3. Weight of the garment without elastic.</li> <li>4. Weight of the elastic to be use in one piece.</li> <li>5. Weight of the elastic after cutting.</li> <li>6. Weight of the garment with elastic.</li> <li>7. All the above samples with proper marking stages and weight. Image of all the 6 stages with proper marking of stages and weight.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	134 / NC/5/MEET/Feb/202122/15
Case Status	Case Rejected
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00079132AM21
RA File Number	07AA04008020 AM21
Licence No and Date	0711000460/08/02/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm was asked to furnish(specifically) the following information:</p> <ol style="list-style-type: none"> <li>1. CAD/Lay marker/cutting plan, according to sizes of export item.</li> <li>2. Indicate the usages of each input in export item along with justification for wastage claimed, if any.</li> </ol> <p>Based on recommendation of technical authority, committee noted that applicant has given incomplete reply and decided to reject the case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	135 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00079747AM21
RA File Number	05AA04028300 AM21
Licence No and	0511001157/09/02/2021

Date			
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:			
Export item	Qty.	Import item	Qty. Recommended
LADIES BLOUSE MADE OF 100% VISCOSE WOVEN PRINTED FABRIC  GSM 53/-10%	897 Nos.	100% VISCOSE WOVEN PRINTED FABRIC  GSM 53/-10%	2637 Sq. Mtr
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	136 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00080263AM21
RA File Number	05AA04029269 AM21
Licence No and Date	0511001203/09/02/2021
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply vide dated 02.12.2021. Based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.	
The GSM of relevant fabric should match in the export items.	
RA concerned may take necessary action subject to compliance of other usual conditions.	

Case No.	137 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00080302AM21
RA File Number	05AA04029817 AM21
Licence No and Date	0511001202/09/02/2021
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	138 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00080307AM21
RA File Number	05AA04028825 AM21
Licence No and Date	0511001171/09/02/2021

Norms Committee Decision:

The Committee considered the case as per agenda along-with other relevant papers and went through the details submitted in this case and noted that the representative had not appeared before NC on 26.04.2022 and requested for another PH to explain their case. Therefore, committee decided to give one more opportunity to the firm for personal hearing.

The case stands deferred for re-listing.

Case No.	139 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00081738AM21
RA File Number	03AA04022380 AM21
Licence No and Date	0311001649/11/02/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	import item	Qty. Recommended
RAINCOATS 100 % Polyester Woven Dyed	1600 Nos.	100 % Polyester Woven Dyed PU Laminated GSM 140	4576 Sq. meter

PU Laminated GSM 140 plus minus 10 percent		plus minus 10%	
		100 % Polyester Knitted Dyed GSM 143, plus minus 10% Lining for Collor	168 Sq. meter
		Quilt Lining Polyester GSM 185 plus minus 10 percent	3110 Sq. meter
		50% Cotton 50% Polyester Woven Dyed GSM 125 plus minus 10 % inside pocket lining	506 Sq. meter
		65% Polyester 35% Cotton Woven Dyed GSM 245 plus minus 10% pocket lining	885 Sq. meter
		Accessory Loxy reflective Tape Segmented	3680.0 Mtr.
		Accessory Loxy reflective Tape Non Segmented	3440.0 Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	140 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	RICHA & CO
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00082485AM21
RA File Number	05AA04030329 AM21
Licence No and Date	0511001249/12/02/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply vide dated 12.12.2021. Based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p>	



The GSM of relevant fabric should match in the export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	141 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	GRI-ALLESET INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00084148AM21
RA File Number	03AA04016634 AM21
Licence No and Date	0311001274/15/02/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on dated 13.11.2021. Based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

S. No	Export item	Qty.	Import Item	Qty. Recommended
01	SURGICAL GOWN SIZE- XL	163018 Nos.	NON WOVEN SMS	566000 Sq. Mtr

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	142 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00087057AM21
RA File Number	05AA04031726 AM21
Licence No and Date	0511001334/18/02/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	143 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	AMARYLLIS HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00096805AM21
RA File Number	07AA04009332 AM21
Licence No and Date	0711000606/04/03/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	144 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	AMARYLLIS HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00100651AM21
RA File Number	07AA04009765 AM21
Licence No and Date	0711000643/10/03/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	145 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	ABHIKRITI IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00107443AM21

RA File Number	02AA04010931 AM21
Licence No and Date	0211000440/19/03/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	146 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	AMARYLLIS HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00112747AM21
RA File Number	07AA04010750 AM21
Licence No and Date	0711000761/24/03/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	147 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	FARIDA PRIME TANNERY PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00114121AM21
RA File Number	04AA04008650 AM21
Licence No and Date	0411000588/26/03/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p>	

1. Manufacturing process, indicating stage wise wastage of Wet Blue Cow hides for the manufacturing the Finished leather.
2. Specification and thickness of Wet Blue Cow hides and finished leather.
3. Calculation for the requirement of Wet Blue leather for the manufacturing the Finished leather and other chemicals applied in Advance licence, comparing in tabular form with SION fixed at G-7 of hand Book of Procedure Vol II
4. Production of Finished leather vis a vis consumption of Wet Blue Cow Hides for the last three years duly certified by Chartered Accountant.

The case stands deferred for re-listing.

Case No.	148 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	NAVNEET EDUCATION LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00114962AM21
RA File Number	03AA04032397 AM21
Licence No and Date	0311002882/27/03/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Net import content of each raw material in export item.
2. Complete calculation for requirement of Raw materials (both imported and indigenous) indicating wastage separately and also justification of wastage.
3. Production of PRIMED (ACRYLIC COATED) PAINTING CANVAS PANEL vis a vis consumption of all the raw materials for the last three years duly certified by Chartered accountant.
4. Specification/GSM/Thickness of imported items.

The case stands deferred for re-listing.

Case No.	149 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	SHYAMALI EXPORT
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00000287AM22
RA File Number	04AA04009489 AM21
Licence No and Date	0411000624/01/04/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on

recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Complete calculation, giving net import content (in Square meter) of Fabric & cord in pouches, wastage of fabric & cord, separately for each type of export item.
2. Justification of wastage percentage of fabric & cord in manufacturing pouches.
3. Reason for importing fabric of two widths 150 and 160 CMs and also indigenous items to use in making export items.

The case stands deferred for re-listing.

Case No.	150 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	P AND G ENTERPRISES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00028315AM22
RA File Number	05AA04008928 AM22
Licence No and Date	0511002322/28/04/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description.
4. The qty of Artificial Leather 100% Polyester should be indicated in Sq. Mtr.

The case stands deferred for re-listing.

Case No.	151 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	AAN CLOTHINGS LLP
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00030612AM22
RA File Number	05AA04009673 AM22
Licence No and Date	0511002372/30/04/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply vide dated 07.02.2022. Based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.

The GSM of relevant fabric should match in the export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	152 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	SIVSHREE MEDITTEX (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00035240AM22
RA File Number	32AA04002049 AM22
Licence No and Date	3211000932/07/05/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.

Export item	Qty.	Import item	Qty. Recommended
NONWOVEN GOWN JACKET SMMMS 35 GSM+/-10%	611000 Nos.	NONWOVENS SMMMS OF 35 GSM+/-10%	2334000 Sq. Mtr.
NONWOVEN SPUNLACE GOWN 68 GSM+/-10%	49000 Nos.	SPUNLACE NONWOVEN FABRICS 68 GSM+/-10%	145530 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	153 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	BHARAT ENTERPRISES
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00047143AM22
RA File Number	05AA04016631 AM22
Licence No and Date	0511002723/20/05/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description and its serial no.
3. Measurement chart with mentioning product description.
4. Sizes of each garment to be supplied by the firm.

The case stands deferred for re-listing.

Case No.	154 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	AAN CLOTHINGS LLP
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00049866AM22
RA File Number	05AA04016208 AM22
Licence No and Date	0511002770/24/05/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply vide dated 07.02.2022. Based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.

The GSM of relevant fabric should match in the export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	155 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	AAN CLOTHINGS LLP
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00100425AM22
RA File Number	05AA04018506 AM22
Licence No and Date	0511002806/26/05/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply vide dated 07.02.2022. Based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.

The GSM of relevant fabric should match in the export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	156 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	S M EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00101855AM22
RA File Number	02AA04003976 AM22
Licence No and Date	0211000701/28/05/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Requirement of Fabric in Square meter terms with justification of wastage.</li> <li>2. CAD/CAM of the export item, giving its efficiency.</li> <li>3. Complete calculation for the requirement of inputs comparing in tabular form with SION fixed at G - 19/20/21, as the case may be.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	157 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	P AND G ENTERPRISES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00205211AM22
RA File Number	05AA04089019 AM22
Licence No and Date	0511005259/07/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD for inputs for each export product.</li> <li>2. Image with mentioning product description and its serial no.</li> <li>3. Measurement chart with mentioning product description.</li> <li>4. Sizes of each garment to be supplied by the firm.</li> <li>5. Requirement of inputs in Sq. Mtr.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	158 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED



Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00205693AM22
RA File Number	32AA04022358 AM22
Licence No and Date	3211001734/07/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD for all the inputs for each export product.</li> <li>2. Image with mentioning product description and its serial no.</li> <li>3. Measurement chart with mentioning product description.</li> <li>4. Sizes of each garment to be supplied by the firm.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	159 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	ORNATUS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00205739AM22
RA File Number	03AA040109037 AM22
Licence No and Date	0311007565/07/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD for all the inputs for each export product.</li> <li>2. Use of inputs to be indicated in the image, Images of all export products.</li> <li>3. Sizes of each garment to be supplied by the firm.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	160 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	SHAMIM SONS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00205750AM22
RA File Number	06AA04007135 AM22
Licence No and Date	0611000770/07/10/2021

## Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description.

1. Sizes of each garment to be supplied by the firm.

The case stands deferred for re-listing.

Case No.	161 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00207165AM22
RA File Number	05AA04090069 AM22
Licence No and Date	0511005314/08/10/2021

## Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description.
4. Sizes of each garment to be supplied by the firm.

The case stands deferred for re-listing.

Case No.	162 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	S.K.SHOES AND BOOTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00209539AM22
RA File Number	06AA04007253 AM22
Licence No and Date	0611000790/11/10/2021

## Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Complete specification with thickness of Import items- Crust Cow leather and finished leather.
2. CAD/CAM of export item with calculation for the requirement of Crust Cow leather and finished leather for the manufacture of Export item indicating net import content and wastage in the export item.
3. Reason for asking both Crust Cow leather and finished leather with justification for wastage and information as per annexure 4 E.

The case stands deferred for re-listing.

Case No.	163 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00209599AM22
RA File Number	05AA04090530 AM22
Licence No and Date	0511005344/11/10/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description.
4. Sizes of each garment to be supplied by the firm.

The case stands deferred for re-listing.

Case No.	164 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	SYNERGY LIFESTYLES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00210205AM22
RA File Number	03AA040109383 AM22
Licence No and Date	0311007650/12/10/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.

Export item	Qty.	Import item	Qty. Recommended
Madeups made from 100 Percentage Linen Fabric (up to 500 GSM) ITC HS Code 63049249 (Dyed)	12500 Kg.	100 Percent Linen Fabric (up to 500 GSM)(Undyed)	13000 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	165 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00210666AM22
RA File Number	03AA040110146 AM22
Licence No and Date	0311007663/12/10/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD, Image and Measurement charts for Scarves/ stoles etc. Weight of fabric in export product and that of input fabric in kgs or total SQM of each export product (Made ups).
2. Image with mentioning product description.
3. Measurement chart with mentioning product description.
4. Sizes of each garment to be supplied by the firm.
5. CAD in respect of each garment product.

The case stands deferred for re-listing.

Case No.	166 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00210867AM22

RA File Number	32AA04023016 AM22
Licence No and Date	3211001764/12/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Qty. Of import item no1 and 2 in kg and its net content in export</li> <li>2. Qty of import item no 3 in sq meter and their net content in export</li> <li>3. Justification of qty of import with the help of CAD</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	167 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00210868AM22
RA File Number	32AA04023021 AM22
Licence No and Date	3211001765/12/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Qty. Of import item no1 and 2 in kg and its net content in export</li> <li>2. Qty of import item no 3 in sq meter and their net content in export</li> <li>3. Justification of qty of import with the help of CAD</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	168 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	INDIA SHOES EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00211562AM22
RA File Number	04AA04032121 AM22
Licence No and Date	0411001641/13/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p>	

1. Complete specification with thickness of Import items- Cow finished leather.
2. CAD/CAM of export item with calculation for the requirement of Cow finished leather for the manufacture of Export item indicating net import content and wastage in the export item.
3. Compare the requirement of inputs in tabular form with G-14 and if any additional/ higher quantity is needed, then to give justification for the same.

The case stands deferred for re-listing.

Case No.	169 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	AJANTHA SHOE COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00211575AM22
RA File Number	04AA04032161 AM22
Licence No and Date	0411001644/13/10/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Specification of All the import items including finished leather, giving details thereof, and indicating location/function in uppers
2. To enclose CAD/CAM of the export item indicating cutting pattern and efficiency.
3. To indicate difference in Export item 1, to 7 when description is same.
4. Calculation for the requirement of imported inputs for manufacturing Export items, comparing in tabular form with SION fixed in Hand Book of procedure Vol. II, Separately for Ladies Leather Shoe upper and Sandal Upper.
5. Justification for additional requirement, if any, comparing with respective SION fixed in book.

The case stands deferred for re-listing.

Case No.	170 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	PINNACLE CLOTHING CO
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00211627AM22
RA File Number	05AA04090311 AM22
Licence No and Date	0511005393/13/10/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description.
4. Sizes of each garment to be supplied by the firm.

The case stands deferred for re-listing.

Case No.	171 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	KAMIL LEATHERS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00211748AM22
RA File Number	04AA04031606 AM22
Licence No and Date	0411001654/13/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Manufacturing process, indicating stage wise wastage of Wet Blue Sheep Skin for the manufacturing the Finished leather.</li> <li>2. Specification and thickness of Wet Blue Sheep skin and finish leather.</li> <li>3. Calculation for the requirement of Wet Blue Sheep skin for the manufacturing the Finished leather.</li> <li>4. Production of Finished leather vis a vis consumption of Wet Blue Sheep skin, for the last three years duly certified by Chartered Accountant.</li> </ol>	
<p>The case stands deferred for re-listing.</p>	

Case No.	172 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	HIGH PERFORMANCE TEXTILES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00211834AM22
RA File Number	05AA04087981 AM22
Licence No and Date	0511005406/13/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p>	

1. Weight of the export product is more than import product, clarify it.
2. Indigenous inputs in Appendix 4E , if any

The case stands deferred for re-listing.

Case No.	173 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	SARITA HANDA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00211463AM22
RA File Number	05AA04089559 AM22
Licence No and Date	0511005381/13/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD, Image and Measurement charts for all products</li> <li>2. Calculation sheet to evidence the requirement of inputs for making each export product.</li> <li>3. Manufacturing process and stage wise wastage.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	174 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	NIBRAS SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00211471AM22
RA File Number	04AA04031732 AM22
Licence No and Date	0411001634/13/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Specification of import item, Cow finished leather.</li> <li>2. To indicate separately export quantity i.e. number of Shoe Upper and Boot upper and its requirement and also whether it is half boot/long boot upper.</li> <li>3. To give CAD/CAM of cutting Leather for the manufacturing Shoe Upper and Boot upper, indicating calculation and wastage for the import items.</li> <li>4. Compare the requirement in tabular form with respective SION G, fixed at hand book of Procedure Vol.II. If any, higher quantity is required, then to give justification.</li> </ol>	



The case stands deferred for re-listing.

Case No.	175 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	RATANMOTI TEXTFAB (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00212722AM22
RA File Number	31AA04028549 AM22
Licence No and Date	3111000628/14/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	176 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	DEVTARA INC
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00212743AM22
RA File Number	05AA04089925 AM22
Licence No and Date	0511005451/14/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Weight of each export product in Kgs</li> <li>2. CAD, Image and Measurement chart for each export product</li> <li>3. Calculation sheet to evidence the requirement of inputs for each export product.</li> <li>4. Manufacturing process and stage-wise wastage</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	177 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	VRIJESH OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00212520AM22

RA File Number	07AA04036053 AM22
Licence No and Date	0711002159/14/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD, Image and Measurement chart for each export product</li> <li>2. Calculation sheet to evidence the requirement of input for making export product.</li> <li>3. Manufacturing process and stage-wise wastage</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	178 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00212615AM22
RA File Number	06AA04007380 AM22
Licence No and Date	0611000800/14/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. GSM of the fabric indicating specific type of fabric which is imported and used in the exports.</li> <li>2. Complete calculation with CAD / CAM of the product and cutting of the Fabric indicating net import content and wastage separately.</li> <li>3. Justification for claiming 22% of wastage.</li> </ol> <p>The case stands deferred for re-listing</p>	

Case No.	179 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00212718AM22
RA File Number	05AA04090607 AM22
Licence No and Date	0511005448/14/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on</p>	

recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description.
4. Sizes of each garment to be supplied by the firm.

The case stands deferred for re-listing.

Case No.	180 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00214974AM22
RA File Number	03AA040109297 AM22
Licence No and Date	0311007743/18/10/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Specifications for the export product.
2. Proper CAD for each import items.

The case stands deferred for re-listing

Case No.	181 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	SHAKTI POLYWEAVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00215189AM22
RA File Number	08AA04032912 AM22
Licence No and Date	0811002915/18/10/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
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PP WOVEN FABRICS LAMINATED NETT WT. OF POLYPROPYLENE (PP) GRANULES 400000 KGs., NETT WT. OF POLYPROPYLENE (PP) GRANULES 140000 KGs., NETT WT. OF LDPE GRANULES 144000 KGs., NETT WT. OF UV STABILIZERS 8000 KGs., NETT WT. OF POLYPROPYLENE (PP) COPOLYMERS 96000 KGs	800000 Kg.	POLYPROPYLENE (PP) GRANULES (8 PERCENTAGE WASTAGE)	432000 Kg.
		POLYPROPYLENE (PP) GRANULES ( 5 PERCENTAGE WASTAGE)	147000 Kg.
		LDPE GRANULES (5 PERCENTAGE WASTAGE)	151200 Kg.
		UV STABILIZER (5 PERCENTAGE WASTAGE)	8400 Kg.
		POLYPROPYLENE (PP) COPOLYMERS (5 PERCENTAGE WASTAGE)	100800 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	182 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	NASER BALI (GLOVES) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00215265AM22
RA File Number	04AA04030940 AM22
Licence No and Date	0411001659/18/10/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Item of import in Sq. Meter
2. Nett content of each import item in export in Sq. meter

The case stands deferred for re-listing.

Case No.	183 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	STRAWBERRY STUDIO EXPORTS PVT LTD

Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00218753AM22
RA File Number	05AA04092729 AM22
Licence No and Date	0511005490/20/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> <li>4. Sizes of each garment to be supplied by the firm.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	184 / NC/5/MEET/Feb/202122/15	
Case Status	Case Approved	
Party Name	AHSAN LEATHERS PRIVATE LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022	
HQ File Number	HQRNORM APPLY 00218903AM22	
RA File Number	06AA04007498 AM22	
Licence No and Date	0611000815/20/10/2021	
Norms Committee Decision:		
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth. and taking cue from SION G-3, decided to approve the input output norms as under:</p> <p><b>Export Item:</b> GENTS LEATHER LASTED SHOE UPPERS</p> <p style="padding-left: 40px;"><b>Qty.:</b> 5700.0 Pairs</p> <p><b>Import Items:</b></p>		
<b>S. No.</b>	<b>Item Description</b>	<b>Qty.</b>
1	LABEL (Relevant)	Net to net
2	EYELETS (Relevant)	Net to net

3	TOE CAPS (Relevant)	Net to net
4	SYNTHETIC LINING (Relevant GSM)	9975 Square Feet

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	185 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00218927AM22
RA File Number	05AA04092797 AM22
Licence No and Date	0511005502/20/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Justification for claiming 72.14% of wastage for the input Cow Crust Leather.</li> <li>2. Complete calculation for the requirement of Cow Crust Leather for the manufacture of Export item, indicating net import content and wastage separately.</li> <li>3. Specification of all the import items.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	186 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	K.P.R. MILL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00218990AM22
RA File Number	32AA04024174 AM22
Licence No and Date	3211001775/20/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Export product in numbers, input in SQM and kgs. Export product weight may be given in kgs.</li> <li>2. Manufacturing process with stage-wise wastage.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	187 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00218652AM22
RA File Number	05AA04092372 AM22
Licence No and Date	0511005479/20/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and noted based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Four CAD are submitted for the single garment without differentiating each .If it is for 4 components of garment what are those components and the quantum of input fabric per pc for each such component so that it may be verified from CAD and measurement chart.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> <li>4. Sizes of each garment to be supplied by the firm.</li> <li>5. No. of bundles in each CAD.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	188 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	THREADS (INDIA) LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00218681AM22
RA File Number	06AA04006395 AM22
Licence No and Date	0611000817/20/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	189 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022

HQ File Number	HQRNORM APPLY 00218699AM22
RA File Number	05AA04092410 AM22
Licence No and Date	0511005483/20/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and noted based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Three CAD are submitted for the single garment without differentiating each .If it is for 3 components of garment what are those components and the quantum of input fabric per pc for each such component so that it may be verified from CAD and measurement chart.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> <li>4. Sizes of each garment to be supplied by the firm.</li> <li>5. No. of bundles in each CAD.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	190 / NC/5/MEET/Feb/202122/15		
Case Status	Case Approved		
Party Name	CENTURY OVERSEAS		
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022		
HQ File Number	HQRNORM APPLY 00220759AM22		
RA File Number	05AA04091457 AM22		
Licence No and Date	0511005558/21/10/2021		
Norms Committee Decision:			
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:</p>			
<b>Export item</b>	<b>Qty.</b>	<b>Import item</b>	<b>Qty. Recommended</b>
Children (Girls) Raincoats Made of 100% TPU CLEAR FORSTED PU SOLID FABRIC, WIDTH = 54", GSM 180 +/- 10%	1200 Nos.	100% TPU CLEAR FORSTED PU SOLID FABRIC, WIDTH = 54", GSM 180 +/- 10%	1298.40 Sq. Mtr.
RA concerned may take necessary action subject to compliance of other usual conditions.			



Case No.	191 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	STAR EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00220002AM22
RA File Number	04AA04032374 AM22
Licence No and Date	0411001672/21/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and noted based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Manufacturing process, indicating stage wise wastage of Wet Blue Sheep Skin for the manufacturing the Finished leather.</li> <li>2. Specification and thickness of Wet Blue Sheep skin and finish leather.</li> <li>3. Calculation for the requirement of Wet Blue Sheep skin for the manufacturing the Finished leather.</li> <li>4. Production of Finished leather vis a vis consumption of Wet Blue Sheep skin, for the last three years duly certified by Chartered Accountant.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	192 / NC/5/MEET/Feb/202122/15			
Case Status	Case Approved			
Party Name	MARKLON TEX IN PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022			
HQ File Number	HQRNORM APPLY 00220331AM22			
RA File Number	52AA04012658 AM22			
Licence No and Date	5211001458/21/10/2021			
Norms Committee Decision:				
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:</p>				
<b>Export item</b>		<b>Qty.</b>	<b>Import item</b>	
PP SPUN BONDED NON WOVEN FABRICS		500000 Kg.	PP GRANULES	
			525000 Kg.	

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	193 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	ZAIBUNCO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00220733AM22
RA File Number	06AA04007589 AM22
Licence No and Date	0611000824/21/10/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and noted based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Stepwise manufacturing process indicating % wastage at each stage of manufacture and justification thereof
2. Specification of PU adhesive indicating % solid content
3. Exact name of pigment and treatment agent
4. Nett weight and area in sq meter of import item release paper
5. Exact function of each import item
6. Weight of export item and net content of release paper in it in weight terms
7. Details of indigenous input with qty in it
8. Material balance between import and export taking in to consideration wastage and indigenous input

The case stands deferred for re-listing.

Case No.	194 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	ZAIBUNCO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00220741AM22
RA File Number	06AA04007562 AM22
Licence No and Date	0611000825/21/10/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and noted based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Stepwise manufacturing process indicating % wastage at each stage of manufacture and justification thereof
2. Specification of PU adhesive indicating % solid content
3. Exact name of pigment and treatment agent

4. Nett weight and area in sq meter of import item release paper
5. Exact function of each import item
6. Weight of export item and net content of release paper in it in weight terms
7. Details of indigenous input with qty in it
8. Material balance between import and export taking in to consideration wastage and indigenous input.

The case stands deferred for re-listing.

Case No.	195 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	REMBRANDT LEATHERWORKS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00222019AM22
RA File Number	05AA04092694 AM22
Licence No and Date	0511005583/22/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and noted based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD/CAM of Export item using Finished leather.</li> <li>2. Calculation for the requirement of all the import items for the manufacture of Export item, indicating net import content and wastage in the each export item.</li> <li>3. Specification of all the Export items.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	196 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	MOHIB INDIA SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00222165AM22
RA File Number	04AA04033045 AM22
Licence No and Date	0411001682/22/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and noted based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Specification of all the import items, including finished leather Goat.</li> <li>2. To give CAD/CAM of cutting Leather for the manufacturing Gents Leather Sandal Upper, indicating calculation and wastage for the import items.</li> </ol>	

3. Compare the requirement in tabular form with respective SION at G-11 of Hand Book of Procedure vol II. If any, higher quantity/additional item/s are required, then to give justification.

The case stands deferred for re-listing.

Case No.	197 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00222246AM22
RA File Number	05AA04092948 AM22
Licence No and Date	0511005590/22/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and noted based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> <li>4. Sizes of each garment to be supplied by the firm.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	198 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	THREADS (INDIA) LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00222304AM22
RA File Number	06AA04006199 AM22
Licence No and Date	0611000829/22/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	199 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	KARAN LETEX LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00222356AM22
RA File Number	06AA04007556 AM22
Licence No and Date	0611000832/22/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and noted based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. GSM of the fabric indicating specific type of fabric which is imported and used in the exports.</li> <li>2. Complete calculation with CAD / CAM of the product and cutting of the Fabric indicating net import content and wastage separately.</li> <li>3. Justification for claiming 22% of wastage.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	200 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00223690AM22
RA File Number	05AA04093002 AM22
Licence No and Date	0511005595/23/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and noted based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> <li>4. Sizes of each garment to be supplied by the firm.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	201 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	RAHMAN INDUSTRIES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00225651AM22
RA File Number	06AA04007723 AM22
Licence No and Date	0611000837/25/10/2021

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and taking cue from G-13, based on recommendation of Technical authority, Committee decided to approve the input output norms as under;

**Export item:** GENTS SHOE LASTED UPPER WITH TOE CAP AND UPPER OF SYNTHETIC LEATHER(CONTAINING Eyelets (D-Ring) 200000 PCS)(Containing Microfiber leather / synthetic leather net to net)

**Qty.:** 10000.0 PAIRS

**Import Items:**

S.No.	Import Item	Quantity per pair
1.	Synthetic lining (Relevant GSM)	1.75 Sq. foot
2.	Thermoplastic Sheets for (1) counter	0.014 Sq. mt.
3.	Thermoplastic cement rod (Polyester)	0.011 Kg
4.	Sheet for making insole (Relevant)	0.05 Sq. mt.
5.	No item	-----
6.	Toe caps with or without strip (Relevant)	Net to net
7.	Microfiber leather / synthetic leather (Relevant GSM )	Net to net
8.	No item	-----
9.	Eyelets (D-Ring) (Relevant)	Net to net

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	202 / NC/5/MEET/Feb/202122/15		
Case Status	Case Approved		
Party Name	S K EXPORTS		
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022		
HQ File Number	HQRNORM APPLY 00225324AM22		
RA File Number	06AA04007648 AM22		
Licence No and Date	0611000836/25/10/2021		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:			
<b>Export item</b>	<b>Qty.</b>	<b>Import item</b>	<b>Qty. Recommended</b>
MENS/LADIES RIDING BREECHES OF WOVEN DYED FABRIC (The contents of WOVEN DYED FABRIC should not less than 3065.14 SQ. MTER in export product)	1490 Nos.	WOVEN DYED FABRIC (composition 90% recycled nylon and 10% PU, GSM 270+-10%)	3218.4 Sq. Mtr.
<p><b>Note: The firm should clearly indicate the net import content of WOVEN DYED FABRIC 3065.14 SQ. Mtr. in shipping bill.</b></p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>			

Case No.	203 / NC/5/MEET/Feb/202122/15		
Case Status	Case Deferred		
Party Name	S.K. INTERNATIONAL		
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022		
HQ File Number	HQRNORM APPLY 00226225AM22		
RA File Number	06AA04006504 AM22		
Licence No and Date	0611000838/26/10/2021		
Norms Committee Decision:			
The Committee considered the case as per the agenda along-with other relevant papers and noted based on recommendation of Tech auth., decided to ask the firm to furnish the following:			
1. Specification of import item Synthetic Leather.			

2. CAD/CAM cutting plan and measurement chart of the Export item with efficiency.
3. Specific name with details of Saddlery

The case stands deferred for re-listing.

Case No.	204 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00226956AM22
RA File Number	32AA04025056 AM22
Licence No and Date	3211001823/26/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and noted based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. The firm has asked for high wastage about 33% and there is no justification for wastage is given. Therefore to provide complete manufacturing process along-with stage wise wastage.</li> <li>2. Contents of any other material sourced indigenously used in the manufacturing of export item.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	205 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	VASTRANI EXPORT PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00228219AM22
RA File Number	05AA04092550 AM22
Licence No and Date	0511005720/27/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and noted based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> <li>4. Sizes of each garment to be supplied by the firm.</li> </ol> <p>The case stands deferred for re-listing.</p>	



Case No.	206 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	WINNER OVERSEAS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00228979AM22
RA File Number	04AA04033239 AM22
Licence No and Date	0411001719/28/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and noted based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Specification of all the import items, including Cow finished leather.</li> <li>2. To give CAD/CAM of cutting Leather for the manufacturing Shoe Upper, indicating calculation and net + wastage for the import items.</li> <li>3. Compare the requirement in tabular form with SION at G-13. If any, higher quantity/additional quantity is required, then to give justification</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	207 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00229499AM22
RA File Number	05AA04094129 AM22
Licence No and Date	0511005741/28/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and noted based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> <li>4. Sizes of each garment to be supplied by the firm.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	208 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	RICHA & CO
Meeting Number	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022

and Date	
HQ File Number	HQRNORM APPLY 00229796AM22
RA File Number	05AA04094420 AM22
Licence No and Date	0511005750/28/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and noted based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> <li>4. Sizes of each garment to be supplied by the firm.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	209 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	RICHA & CO
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00229814AM22
RA File Number	05AA04093659 AM22
Licence No and Date	0511005753/28/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and noted based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> <li>4. Sizes of each garment to be supplied by the firm.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	210 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	MODELAMA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00230973AM22
RA File Number	05AA04094355 AM22
Licence No and Date	0511005787/29/10/2021

## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.

The GSM of relevant fabric should match in the export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	211 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	GROWEL IMPEX PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00231048AM22
RA File Number	05AA04094117 AM22
Licence No and Date	0511005790/29/10/2021

## Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and noted based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description.
4. Sizes of each garment to be supplied by the firm.

The case stands deferred for re-listing.

Case No.	212 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00231086AM22
RA File Number	07AA04035117 AM22
Licence No and Date	0711002067/29/10/2021

## Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD with style no.
2. Image with mentioning product description.

3. Measurement chart with mentioning product description.
4. Sizes of each garment to be supplied by the firm.

The case stands deferred for re-listing.

Case No.	213 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00231105AM22
RA File Number	05AA04094621 AM22
Licence No and Date	0511005791/29/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD with style no.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> <li>4. Sizes of each garment to be supplied by the firm.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	214 / NC/5/MEET/Feb/202122/15			
Case Status	Case Approved			
Party Name	PERFORMANCE SPECIALTY PRODUCTS (INDIA) PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022			
HQ File Number	HQRNORM APPLY 00231446AM22			
RA File Number	32AA04025431 AM22			
Licence No and Date	3211001856/29/10/2021			
Norms Committee Decision:				
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:</p>				
<b>Export item</b>	<b>Qty.</b>	<b>S.N.</b>	<b>Import item</b>	<b>Qty. Recommended</b>
Nylon 610 Monofilament	2500 Kg.	1.	NYLON 610 RESIN	2525 Kg.

Yarn (Dia 0.15 mm to 0.30 mm) in cut hanks up to maximum length of 48" for toothbrush bristles.	2.	RELEVANT COLOR MASTER BATCH	25 Kg.
	3.	Paper Wrapper	125 Kg.
	4.	Glue - Dextrine	12.5 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	215 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	JYOTI APPARELS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00237875AM22
RA File Number	05AA04094296 AM22
Licence No and Date	0511005816/01/11/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:	
<ol style="list-style-type: none"> <li>1. CAD with style no.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> <li>4. Sizes of each garment to be supplied by the firm.</li> </ol>	
The case stands deferred for re-listing.	

Case No.	216 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	A P D EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00238304AM22
RA File Number	07AA04038372 AM22
Licence No and Date	0711002269/01/11/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda along-with other relevant papers and based on	

recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD with style no.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description.
4. Sizes of each garment to be supplied by the firm.

The case stands deferred for re-listing.

Case No.	217 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	DIMPLE CREATIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00238385AM22
RA File Number	05AA04095071 AM22
Licence No and Date	0511005856/01/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD with style no.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> <li>4. Sizes of each garment to be supplied by the firm.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	218 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00238424AM22
RA File Number	05AA04095712 AM22
Licence No and Date	0511005860/01/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD with style no.</li> <li>2. Image with mentioning product description.</li> </ol>	

3. Measurement chart with mentioning product description.
4. Sizes of each garment to be supplied by the firm.

The case stands deferred for re-listing.

Case No.	219 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	SAIVANA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00238430AM22
RA File Number	05AA04095867 AM22
Licence No and Date	0511005862/01/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD with style no.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> <li>4. Sizes of each garment to be supplied by the firm.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	220 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	MATMAN PLASTICS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00239164AM22
RA File Number	05AA04095567 AM22
Licence No and Date	0511005884/02/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Specification with dimension and weight of both export and import items.</li> <li>2. Net import content (in kg term) in export item and calculation for requirement of both imported and indigenous items indicating wastage separately.</li> <li>3. Production of export item vis a vis consumption of inputs for the last three years duly certified by Chartered Accountant.</li> </ol>	

The case stands deferred for re-listing.

Case No.	221 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	FARIDA CLASSIC SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00239218AM22
RA File Number	04AA04034209 AM22
Licence No and Date	0411001745/02/11/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Specification of all the import items including Cow finished leather.
2. To give CAD/CAM of cutting Leather for the manufacturing for all the export items, indicating calculation and wastage of the all import items.
3. Compare the requirement in tabular form with respective SION Fixed in Hand book of Procedure Vol.II. If any, additional item/(s)/higher quantities of items are required, then to give justification.

The case stands deferred for re-listing.

Case No.	222 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	FLAMINGO SSI
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00239233AM22
RA File Number	04AA04025759 AM22
Licence No and Date	0411001750/02/11/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Specification of all the import items including Cow finished leather.
2. To give CAD/CAM of cutting Leather for the manufacturing for all the export items, indicating calculation and wastage of the all import items.
3. Compare the requirement in tabular form with respective SION Fixed in Hand book of Procedure Vol.II. If any, additional item/(s)/higher quantities of items are required, then to give justification.

The case stands deferred for re-listing.



Case No.	223 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00239919AM22
RA File Number	05AA04095125 AM22
Licence No and Date	0511005927/02/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Firm has used two type of fabric for making Mens short and accordingly two CAD are submitted. But no where the component where each fabric is used is specified, clarify it.</li> <li>2. Measurement chart not submitted.</li> <li>3. Image.</li> <li>4. Sizes of each garment to be supplied by the firm.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	224 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00239928AM22
RA File Number	05AA04096238 AM22
Licence No and Date	0511005937/02/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Justification for claiming 72.14% of w2astage for the input Cow Crust Leather.</li> <li>2. Complete calculation for the requirement of Cow Crust Leather for the manufacture of Export item, indicating net import content and wastage separately.</li> <li>3. Specification of all the import items.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	225 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022

and Date	
HQ File Number	HQRNORM APPLY 00239933AM22
RA File Number	32AA04026117 AM22
Licence No and Date	3211001873/02/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Qty. Of Import Item No1 in Kg and Its Nett Content in Export.</li> <li>2. Justification of Qty of Import with the Help of CAD.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	226 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	VASTRANI EXPORT PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00239938AM22
RA File Number	05AA04094918 AM22
Licence No and Date	0511005947/02/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD with style no.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	227 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	TEXBOND NONWOVENS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00239976AM22
RA File Number	04AA04031024 AM22
Licence No and Date	0411001755/02/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and based on</p>	

recommendation of Technical authority, Committee decided to approve the input output norms as under:

<b>Export item</b>	<b>Qty.</b>	<b>Import item</b>	<b>Qty. Recommended</b>
PP SPUNBONDED NON WOVEN MADE UPS	300 MT	Poly Propylene Granules	321 MT

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	228 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	DARSHAN CREATION PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00240479AM22
RA File Number	03AA040117240 AM22
Licence No and Date	0311008212/03/11/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms with 5% of wastages as under:

<b>Export item</b>	<b>Qty.</b>	<b>Import item</b>	<b>Qty. Recommended</b>
FLAX GREY FABRIC UNBLEACHED	46728 Kg.	FLAX YARN	49064 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	229 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	NASER BALI (GLOVES) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00240857AM22

RA File Number	04AA04032468 AM22
Licence No and Date	0411001760/03/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Item of import in Sq. Meter</li> <li>2. Nett content of each import item in export in Sq. meter</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	230 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	AJANTHA SHOE COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00242421AM22
RA File Number	04AA04033926 AM22
Licence No and Date	0411001765/05/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Specification with function/application of all the import items including Cow finished leather.</li> <li>2. To give CAD/CAM of cutting Leather for the manufacturing Export items and calculation for the requirement of all inputs indicating net import content and wastage for all the import items, separately for each export item.</li> <li>3. Compare the requirement in tabular form with respective SION Fixed like G-13 and G- -22. If any, additional items/higher quantity is required other than SIONs then to give justification.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	231 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	BABATHINGS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00245067AM22
RA File Number	04AA04034369 AM22
Licence No and Date	0411001778/08/11/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD, Image and Measurement for each export product.
2. Weight of each export product in kgs.
3. Process flow chart, stage-wise waste and justification for wastage claimed.
4. Weight of each input in kgs.

The case stands deferred for re-listing.

Case No.	232 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	PALLAVA TEXTILES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00245093AM22
RA File Number	32AA04026155 AM22
Licence No and Date	3211001897/08/11/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

S.No	Export item	Qty.	Import Item	Qty. Recommended
01	COTTON & MAN MADE FIBRE (MODAL/MICROMODAL/TENCEL / BAMBOO/VISCOSE/TENCELFF)  BLENDED YARN  Cotton Yarn 60% Cotton & 40% Man Made Blended Yarn containing 222222.22 Kgs of Cotton Yarn & 148148.15 KGS of Man Made Yarn Total Weight of Export Product 370370.37 KGS	370370  (KGS)	AMERICAN RAW COTTON, SJV/US PIMA	271111.10 Kg.
02	COTTON & MAN MADE FIBRE (MODAL/MICROMODAL/TENCEL /BAMBOO/VISCOSE/TENCELFF)  BLENDED YARN  Cotton Yarn 50% Cotton & 50% Man	74074 (KGS)	AMERICAN RAW COTTON, SJV/US PIMA	45185.18 Kg.

	Made Blended Yarn containing 37037.04 KGS of Cotton Yarn & 37037.04 KGS of Man Made Yarn Total Weight of Export Product 74074.07 KGS			
03	COTTON & MAN MADE FIBRE (MODAL/MICROMODAL/TENCEL /BAMBOO/VISCOSE/TENCEL)  BLENDED YARN  Cotton Yarn 60% Cotton & 40% Man Made Blended Yarn containing 37037.04 KGS of Cotton Yarn & 24691.36 KGS of Man Made Yarn Total Weight of Export Product 61728.40 KGS	61728 (KGS)	AMERICAN RAW COTTON, SJV/US PIMA	45185.18 Kg.
04	COTTON & MAN MADE FIBRE (MODAL/MICROMODAL/TENCEL /BAMBOO/VISCOSE/TENCEL)  BLENDED YARN  Cotton Yarn 60% Cotton & 40% Man Made Blended Yarn containing 148148.15 KGS of Cotton Yarn & 98765.43 KGS of Man Made Yarn Total Weight of Export Product 246913.58 KGS	246913 (KGS)	AMERICAN RAW COTTON 2020/2021 CROP, SJV PIMA	180740.74 Kg.
05	COTTON & MAN MADE FIBRE (MODAL/MICROMODAL/TENCEL /BAMBOO/VISCOSE/TENCEL)  BLENDED YARN  Cotton Yarn 50% Cotton & 50% Man Made Blended Yarn containing 37037.04 KGS of Cotton Yarn & 37037.04 KGS of Man Made Yarn Total Weight of Export Product 74074.07 KGS	74074 (KGS)	AMERICAN RAW COTTON 2020/2021 CROP, SJV PIMA	45185.18 Kg.

06	<p>COTTON &amp; MAN MADE FIBRE (MODAL/MICROMODAL/TENCEL /BAMBOO/VISCOSE/TENCELLEF)</p> <p>BLENDED YARN</p> <p>Cotton Yarn 60% Cotton &amp; 40% Man Made Blended Yarn containing 37037.04 KGS of Cotton Yarn &amp; 24691.36 KGS of Man Made Yarn Total Weight of Export Product 61728.40 KGS</p>	61728 (KGS)	AMERICAN RAW COTTON 2020/2021 CROP, SJV PIMA	45185.18 Kg.
07	<p>COTTON &amp; MAN MADE FIBRE (MODAL/MICROMODAL/TENCEL /BAMBOO/VISCOSE/TENCELLEF)</p> <p>BLENDED YARN</p> <p>Cotton Yarn 60% Cotton &amp; 40% Man Made Blended Yarn containing 148148.15 KGS of Cotton Yarn &amp; 98765.43 KGS of Man Made Yarn Total Weight of Export Product 246913.58 KGS</p>	246913 (KGS)	AMERICAN RAW COTTON, SJV/US PIMA	180740.74 Kg.
08	<p>COTTON &amp; MAN MADE FIBRE (MODAL/MICROMODAL/TENCEL /BAMBOO/VISCOSE/TENCELLEF)</p> <p>BLENDED YARN</p> <p>Cotton Yarn 50% Cotton &amp; 50% Man Made Blended Yarn containing 37037.04 KGS of Cotton Yarn &amp; 37037.04 KGS of Man Made Yarn Total Weight of Export Product 74074.07 KGS</p>	74074 (KGS)	AMERICAN RAW COTTON, SJV/US PIMA	45185.18 kg.
09	<p>COTTON &amp; MAN MADE FIBRE (MODAL/MICROMODAL/TENCEL /BAMBOO/VISCOSE/TENCELLEF)</p> <p>BLENDED YARN</p>	61728 (KGS)	AMERICAN RAW COTTON, SJV/US PIMA	45185.18 Kg.

	Cotton Yarn 60% Cotton & 40% Man Made Blended Yarn containing 37037.04 KGS of Cotton Yarn & 24691.36 KGS of Man Made Yarn Total Weight of Export Product 61728.40 KGS			
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	233 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	CHAIN STITCH LLP
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00244138AM22
RA File Number	05AA04095899 AM22
Licence No and Date	0511005975/08/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD with style no.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> <li>4. Sizes of the garments to be supplied by the firms.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	234 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	THREADS (INDIA) LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00244664AM22
RA File Number	06AA04006396 AM22
Licence No and Date	0611000882/08/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p>	



RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	235 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	CLEAR EDGE EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00244884AM22
RA File Number	13AA04019284 AM22
Licence No and Date	1311000732/08/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Exact nomenclature of the export item and imported cloth.</li> <li>2. Complete manufacturing process of export item along with stage wise wastage.</li> <li>3. Justification for wastages claimed.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	236 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00245057AM22
RA File Number	32AA04026606 AM22
Licence No and Date	3211001894/08/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD with style no.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	237 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022

and Date	
HQ File Number	HQRNORM APPLY 00245061AM22
RA File Number	32AA04026610 AM22
Licence No and Date	3211001895/08/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD with style no.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	238 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	ALINA EXPORT
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00248124AM22
RA File Number	06AA04007926 AM22
Licence No and Date	0611000887/10/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD/CAM of the export item for finished leather indicating net import content in the Export item.</li> <li>2. Calculation of requirement of finished leather with justification of wastage.</li> <li>3. Reason for asking Saddle Gullet 500 nos. when the export quantity is 10700 nos.</li> <li>4. Specification of saddle Gullet.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	239 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00249107AM22
RA File Number	07AA04038618 AM22
Licence No and Date	0711002341/11/11/2021

## Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD with style no.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description

The case stands deferred for re-listing.

Case No.	240 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	PERISSA HOME PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00249201AM22
RA File Number	33AA04008540 AM22
Licence No and Date	3311000481/11/11/2021

## Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Bifurcation In Qty Of Export In Terms Of Carving And Without Carving In Weight And Sq. Meter
2. Item Of Import In Weight Terms
3. Wastage At Each Step Of Manufacture Justifying 7% Wastage

The case stands deferred for re-listing.

Case No.	241 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	PRIYANKA IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00249222AM22
RA File Number	05AA04095577 AM22
Licence No and Date	0511006069/11/11/2021

## Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD with style no.
2. Image with mentioning product description.

## 3. Measurement chart with mentioning product description

The case stands deferred for re-listing.

Case No.	242 / NC/5/MEET/Feb/202122/15			
Case Status	Case Approved			
Party Name	REFLEXIONS NARAYANI IMPEX PVT.LTD.			
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022			
HQ File Number	HQRNORM APPLY 00249314AM22			
RA File Number	02AA04033063 AM22			
Licence No and Date	0211001497/11/11/2021			
Norms Committee Decision:				
<p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not given the details of calculation for the requirement of raw materials and claimed wastage of around 18% of leather and 5% for Lining material. Based on recommendation of Technical authority, Committee decided to approve the input output norms as under:</p>				
<b>S. No.</b>	<b>Export Item</b>	<b>Qty.</b>	<b>Import items</b>	<b>Qty. Recommended (Leather in Sq. Mtr. and Lining in Yard)</b>
1.	Leather Wallet (Style No. LZKM 630 B)((Net Content of Finished Leather 71.441 Sq. Mtr; Lining Material 100.571 Yards))	330 Nos.	<p>Finished leather (of relevant quality and thickness)</p> <p>Lining Material (width 58 Inches) (of relevant quality and thickness)</p>	<p>75.01</p> <p>105.60</p>
2.	Leather Wallet (Style No. LZKM 631 B)((Net Content of Finished Leather 42.331 Sq. Mtr; Lining Material 64.000 Yards))	240 nos.	<p>Finished leather (of relevant quality and thickness)</p> <p>Lining Material (width 58 Inches) (of relevant quality and thickness)</p>	<p>44.45</p> <p>67.20</p>

3.	Leather Bag (Style No. 50843)((Net Content of Lining Material 63.20 Yards))	553 nos.	Lining Material (width 58 Inches) (of relevant quality and thickness)	66.36
4.	Leather Men's Wallet (Style No. I - 2109265)((Net Content of Finished Leather 10.110 Sq. Mtr; Lining Material 11.429 Yards))	120 nos.	Finished leather (of relevant quality and thickness)	10.62
			Lining Material (width 58 Inches) (of relevant quality and thickness)	12.0
5.	Leather Men's Wallet (Style No. I - 2109266)((Net Content of Finished Leather 8.500 Sq. Mtr; Lining Material 13.333 Yards))	100 Nos.	Finished leather (of relevant quality and thickness)	8.925
			Lining Material (width 58 Inches) (of relevant quality and thickness)	14.0
6.	Leather Men's Wallet (Style No. I - 2109267)((Net Content of Finished Leather 14.017 Sq. Mtr; Lining Material 12.381 Yards))	100 Nos.	Finished leather (of relevant quality and thickness)	14.72
			Lining Material (width 58 Inches) (of relevant quality and thickness)	13.0
7.	Leather Ladies Wallet (Style No. BP 2141)((Net Content of Finished Leather 21.288 Sq. Mtr; Lining Material 42.857 Yards))	140 Nos.	Finished leather (of relevant quality and thickness)	22.35
			Lining Material	45.00

			(width 58 Inches) (of relevant quality and thickness)	
8.	Leather Ladies Wallet (Style No. BP 2142)((Net Content of Finished Leather 18.136 Sq. Mtr; Lining Material 28.571 Yards))	105 Nos	Finished leather (of relevant quality and thickness)	19.043
			Lining Material (width 58 Inches) (of relevant quality and thickness)	30.0
9.	: Leather Men's Wallet (Style No. BP 2143)((Net Content of Finished Leather 12.178 Sq. Mtr; Lining Material 25.143 Yards))	120 Nos.	Finished leather (of relevant quality and thickness)	12.787
			Lining Material (width 58 Inches) (of relevant quality and thickness)	26.4
10.	: Leather Coin Case (Style No. BP 2144)((Net Content of Finished Leather 3.475 Sq. Mtr; Lining Material 2.286 Yards))	120 Nos.	Finished leather (of relevant quality and thickness)	3.649
			Lining Material (width 58 Inches) (of relevant quality and thickness)	2.4
11.	Leather Card Case (Style No. I - 2105155)((Net Content of Finished Leather 21.559 Sq. Mtr; Lining Material 21.143 Yards))	370 Nos.	Finished leather (of relevant quality and thickness)	22.637
			Lining Material (width 58 Inches) (of relevant quality and thickness)	22.2
12.	Leather Men's Wallet (Style No.	370 Nos.	Finished leather (of	46.805

	I - 2105156)((Net Content of Finished Leather 44.576 Sq. Mtr; Lining Material 59.905 Yards))		relevant quality and thickness)	
			Lining Material (width 58 Inches) (of relevant quality and thickness)	62.90
13.	Leather Card Case (Style No. I - 2105157)((Net Content of Finished Leather 20.119 Sq. Mtr; Lining Material 13.333 Yards))	350 Nos.	Finished leather (of relevant quality and thickness)	21.125
			Lining Material (width 58 Inches) (of relevant quality and thickness)	14.0
14.	Leather Key Case (Style No. I - 2105158)((Net Content of Finished Leather 22.602 Sq. Mtr; Lining Material 13.333 Yards))	350 Nos.	Finished leather (of relevant quality and thickness)	23.732
			Lining Material (width 58 Inches) (of relevant quality and thickness)	14.0
15.	Leather Ladies Wallet (Style No. BP - 2161)((Net Content of Finished Leather 36.847 Sq. Mtr; Lining Material 56.571 Yards))	180 Nos.	Finished leather (of relevant quality and thickness)	38.689
			Lining Material (width 58 Inches) (of relevant quality and thickness)	59.4
16.	Leather Ladies Wallet (Style No. BP - 2162)((Net Content of Finished Leather 23.669 Sq. Mtr; Lining Material 39.429 Yards))	180 Nos.	Finished leather (of relevant quality and thickness)	24.852
			Lining Material (width 58 Inches) (of	41.4

			relevant quality and thickness)	
17.	Leather Ladies Wallet (Style No. BP - 2163)((Net Content of Finished Leather 15.873 Sq. Mtr; Lining Material 40.000 Yards))	140 Nos.	Finished leather (of relevant quality and thickness)	16.667
			Lining Material (width 58 Inches) (of relevant quality and thickness)	42.0
18.	Leather Men's Wallet (Style No. BP - 2164)((Net Content of Finished Leather 16.992 Sq. Mtr; Lining Material 18.667 Yards))	140 Nos.	Finished leather (of relevant quality and thickness)	17.842
			Lining Material (width 58 Inches) (of relevant quality and thickness)	19.6
19.	Leather Ladies Wallet (Style No. B -2104091)((Net Content of Finished Leather 25.127 Sq. Mtr; Lining Material 26.667 Yards))	100 Nos.	Finished leather (of relevant quality and thickness)	26.383
			Lining Material (width 58 Inches) (of relevant quality and thickness)	28.0
20.	: Leather Men's wallet (Style No. B -2104092)((Net Content of Finished Leather 17.576 Sq. Mtr; Lining Material 24.762 Yards)	100 Nos.	Finished leather (of relevant quality and thickness)	18.455
			Lining Material (width 58 Inches) (of relevant quality and thickness)	26.0



21.	Leather Men's wallet (Style No. B -2104093)((Net Content of Finished Leather 15.805 Sq. Mtr; Lining Material 27.619 Yards))	100 Nos.	Finished leather (of relevant quality and thickness)	16.595
			Lining Material (width 58 Inches) (of relevant quality and thickness)	29.0
22.	: Leather Ladies Wallet (Style No.B - 2109257)((Net Content of Lining Material 40.000 Yards	150 Nos.	-----	---
			Lining Material (width 58 Inches) (of relevant quality and thickness)	42.0
23.	) Leather Men's Wallet (Style No.B - 2109258)((Net Content of Lining Material 30.000 Yards))	150 Nos.	-----	---
			Lining Material (width 58 Inches) (of relevant quality and thickness)	31.5
24.	: Leather Men's Wallet (Style No. B - 2109259)((Net Content of Lining Material 27.143 Yards)	150 Nos.	-----	-----
			Lining Material (width 58 Inches) (of relevant quality and thickness)	28.5
25.	Leather Back Pack (Style No.B - 2106199)((Net Content of Lining Material 29.714 Yards)	80 Nos.	-----	---
			Lining Material	31.2

			(width 58 Inches) (of relevant quality and thickness)	
26.	Leather Back Pack (Style No.B - 2106200)((Net Content of Lining Material 18.286 Yards)	80 Nos.	-----	-----
			Lining Material (width 58 Inches) (of relevant quality and thickness)	19.2
27.	: Leather Ladies Wallet (Style No.B - 2109316)((Net Content of Finished Leather 52.297 Sq. Mtr; Lining Material 28.190 Yards))	80 Nos.	Finished leather (of relevant quality and thickness)	54.912
			Lining Material (width 58 Inches) (of relevant quality and thickness)	29.6
28.	Leather Ladies Wallet (Style No.B - 2109317)((Net Content of Finished Leather 17.797 Sq. Mtr; Lining Material 21.333 Yards))	80 Nos.	Finished leather (of relevant quality and thickness)	18.687
			Lining Material (width 58 Inches) (of relevant quality and thickness)	22.4
29.	: Leather Ladies Wallet (Style No.B - 2109318)((Net Content of Finished Leather 18.305 Sq. Mtr; Lining Material 19.048 Yards))	80 Nos.	Finished leather (of relevant quality and thickness)	19.220
			Lining Material (width 58 Inches) (of relevant quality and thickness)	20.0
30.	Leather Men's Wallet (Style	80 Nos.	Finished leather (of	15.75

	No.B - 2109319)((Net Content of Finished Leather 15.000 Sq. Mtr; Lining Material 16.762 Yards)		relevant quality and thickness)	
			Lining Material (width 58 Inches) (of relevant quality and thickness)	17.6
31.	: Leather Key Case (Style No. 03981)((Net Content of Finished Leather 3.907 Sq. Mtr; Lining Material 2.286 Yards))	80 Nos.	Finished leather (of relevant quality and thickness)	4.102
			Lining Material (width 58 Inches) (of relevant quality and thickness)	2.4
32.	: Leather Card Case (Style No. 03982)((Net Content of Finished Leather 9.153 Sq. Mtr; Lining Material 8.095 Yards))	140 Nos.	Finished leather (of relevant quality and thickness)	9.611
			Lining Material (width 58 Inches) (of relevant quality and thickness)	8.5
33.	Leather Men's Wallet (Style No.03984)((Net Content of Finished Leather 30.254 Sq. Mtr; Lining Material 82.381 Yards))	240 Nos.	Finished leather (of relevant quality and thickness)	31.767
			Lining Material (width 58 Inches) (of relevant quality and thickness)	86.5
34.	Leather Men's Wallet (Style No.03985)((Net Content of Finished Leather 36.161 Sq. Mtr; Lining Material 72.000 Yards))	280 Nos.	Finished leather (of relevant quality and thickness)	37.969

			Lining Material (width 58 Inches) (of relevant quality and thickness)	75.6	
35.	Leather Ladies Wallet (Style No.03986)((Net Content of Finished Leather 19.068 Sq. Mtr; Lining Material 34.762 Yards))	140 Nos.	Finished leather (of relevant quality and thickness)		20.021
			Lining Material (width 58 Inches) (of relevant quality and thickness)	36.5	
36.	: Leather Ladies Wallet (Style No.03987)((Net Content of Finished Leather 31.610 Sq. Mtr; Lining Material 58.286 Yards)	180 Nos.	Finished leather (of relevant quality and thickness)	33.191	
			Lining Material (width 58 Inches) (of relevant quality and thickness)	61.2	
RA concerned may take necessary action subject to compliance of other usual conditions.					

Case No.	243 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	PRIYANKA IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00250229AM22
RA File Number	05AA04095582 AM22
Licence No and Date	0511006068/12/11/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:	
<ol style="list-style-type: none"> <li>1. CAD with style no.</li> <li>2. Image with mentioning product description.</li> </ol>	

## 3. Measurement chart with mentioning product description

The case stands deferred for re-listing.

Case No.	244 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	S.K.SHOES AND BOOTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00250603AM22
RA File Number	06AA04007981 AM22
Licence No and Date	0611000888/12/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. To indicate whether the export items are Ladies long boot or Half boot and compare the requirement of inputs in tabular form with respective SION fixed i.e. G-23 or G-25 as the case may be.</li> <li>2. To submit the CAD/CAM of the export item with efficiency.</li> <li>3. Complete calculation for the requirement of all the inputs, giving net import content for each export product giving wastage separately.</li> <li>4. Specification of all the import items, giving GSM/width, etc, as applicable and also to give the requirement in Square meters (not in Metre).</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	245 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	OVERSEAS LEATHERS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00249793AM22
RA File Number	04AA04035205 AM22
Licence No and Date	0411001795/12/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Manufacturing process, indicating stage-wise wastage of Wet Blue for the manufacturing of the finished leather.</li> <li>2. Specification and thickness of Wet Blue leather and finish leather.</li> <li>3. Calculation for the requirement of Wet Blue leather for the manufacturing the Finished leather.</li> </ol>	

4. Production of Finished leather vis a vis consumption of Wet Blue Nigerian processed Sheep leather for the last three years duly certified by Chartered Accountant.
5. Details with difference in PROCESSED SHEEP SKIN LEATHER (WET BLUE) NATURAL " C & D "/" ) VEGTAN "MIX "/" ) VEGTAN "MIX GRADES "

The case stands deferred for re-listing.

Case No.	246 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00252741AM22
RA File Number	05AA04095733 AM22
Licence No and Date	0511006137/15/11/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD/CAM of export items using raw material with efficiency.
2. Net import content of leather in the export item and wastage separately.
3. Calculation of requirement of leather in each type export item and also to give justification for wastage of leather.
4. Difference in 4 types of import item finish leather.

The case stands deferred for re-listing.

Case No.	247 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	BLUE PROTECTIVE GEAR
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00252963AM22
RA File Number	08AA04033252 AM22
Licence No and Date	0811003126/15/11/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD/Lay marker.
2. Computation of reflective tape for each export item.

The case stands deferred for re-listing.

Case No.	248 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	REFLEXIONS NARAYANI IMPEX PVT.LTD.
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00253388AM22
RA File Number	02AA04033683 AM22
Licence No and Date	0211001502/15/11/2021

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

<b>S.No.</b>	<b>Export Item</b>	<b>Qty.</b>	<b>Import items</b>	<b>Qty. Recommended</b> <b>(Leather in Sq. Mtr. and Lining in Yard)</b>
1.	Leather Wallet (Style No. LZKM 630 B)((Net Content of Finished Leather 71.441 Sq. Mtr; Lining Material 100.571 Yards)) :	330 Nos.	Finished leather (of relevant quality and thickness)	75.01
			Lining Material (width 58 Inches) (of relevant quality and thickness)	105.6
2.	Leather Wallet (Style No. LZKM 631 B)((Net Content of Finished Leather 42.331 Sq. Mtr; Lining Material 64.000 Yards)	240 Nos.	Finished leather (of relevant quality and thickness)	44.45
			Lining Material (width 58 Inches) (of relevant quality and thickness)	67.20
3	Leather Bag (Style No. 50843)((Net 553 Nos.		Lining Material	66.36

	Content of Lining Material 63.20 Yards))	(width 58 Inches) (of relevant quality and thickness)
4.	Leather Men's Wallet (Style No. I - 120 Nos. 2109265)((Net Content of Finished Leather 10.110 Sq. Mtr; Lining Material 11.429 Yards))	Finished leather 10.62 (of relevant quality and thickness)
		Lining Material 12.0 (width 58 Inches) (of relevant quality and thickness)
5.	: Leather Men's Wallet (Style No. I 100 Nos. - 2109266)((Net Content of Finished Leather 8.500 Sq. Mtr; Lining Material 13.333 Yards))	Finished leather 8.93 (of relevant quality and thickness)
		Lining Material 14.0 (width 58 Inches) (of relevant quality and thickness)
6.	Leather Men's Wallet (Style No. I - 100 2109267)((Net Content of Finished Leather 14.017 Sq. Mtr; Lining Material 12.381 Yards)) Nos.	Finished leather 14.72 (of relevant quality and thickness)
		Lining Material 13.0 (width 58 Inches) (of relevant quality and thickness)
7.	Export Item Name: Leather Ladies 140 Wallet (Style No. BP 2141)((Net	Finished leather 22.35 (of relevant



	Content of Finished Leather 21.288 Nos. Sq. Mtr; Lining Material 42.857 Yards))		quality and thickness)	
				Lining Material 45.00 (width 58 Inches) (of relevant quality and thickness)
8.	Export Item Name: Leather Ladies 105 Wallet (Style No. BP 2142)((Net Content of Finished Leather 18.136 Nos. Sq. Mtr; Lining Material 28.571 Yards))		Finished leather 19.043 (of relevant quality and thickness))	
				Lining Material (width 58 Inches) 30.0 (of relevant quality and thickness)
9.	Export Item Name: Leather Men's 120 Wallet (Style No. BP 2143)((Net Content of Finished Leather 12.178 NUMBERS Sq. Mtr; Lining Material 25.143 Yards))		Finished leather 12.787 (of relevant quality and thickness)	
				Lining Material 26.4 (width 58 Inches) (of relevant quality and thickness)
10.	Export Item Name: Leather Coin 120 Case (Style No. BP 2144)((Net Content of Finished Leather 3.475 NUMBERS Sq. Mtr; Lining Material 2.286 Yards))		Finished leather 3.649 (of relevant quality and thickness)	
				Lining Material 2.4 (width 58 Inches)

			(of relevant quality and thickness)
11.	Export Item Name: Leather Card Case (Style No. I - 2105155)((Net Content of Finished Leather 21.559 Sq. Mtr; Lining Material 21.143 Yards))	370 NUMBERS	Finished leather 22.637 (of relevant quality and thickness)
			Lining Material 22.2 (width 58 Inches) (of relevant quality and thickness)
12.	Export Item Name: Leather Men's Wallet (Style No. I - 2105156)((Net Content of Finished Leather 44.576 Sq. Mtr; Lining Material 59.905 Yards))	370 NUMBERS	Finished leather 46.805 (of relevant quality and thickness)
			Lining Material 62.90 (width 58 Inches) (of relevant quality and thickness)
13.	Export Item Name: Leather Card Case (Style No. I - 2105157)((Net Content of Finished Leather 20.119 Sq. Mtr; Lining Material 13.333 Yards))	350 NUMBERS	Finished leather 21.125 (of relevant quality and thickness)
			Lining Material 14.0 (width 58 Inches) (of relevant quality and thickness)
14.	Export Item Name: Leather Key Case (Style No. I - 2105158)((Net Content of Finished Leather 22.602	350 NUMBERS	Finished leather 23.732 (of relevant quality and thickness)

	Sq. Mtr; Lining Material 13.333 Yards)			Lining Material 14.0 (width 58 Inches) (of relevant quality and thickness)
15.	Export Item Name: Leather Ladies Wallet (Style No. BP - 2161)((Net Content of Finished Leather 36.847 Sq. Mtr; Lining Material 56.571 Yards))	180 NUMBERS		Finished leather 38.689 (of relevant quality and thickness)
				Lining Material 59.4 (width 58 Inches) (of relevant quality and thickness)
16.	Export Item Name: Leather Ladies Wallet (Style No. BP - 2162)((Net Content of Finished Leather 23.669 Sq. Mtr; Lining Material 39.429 Yards))	180 NUMBERS		Finished leather 24.852 (of relevant quality and thickness)
				Lining Material 41.4 (width 58 Inches) (of relevant quality and thickness)
17.	Export Item Name: Leather Ladies Wallet (Style No. BP - 2163)((Net Content of Finished Leather 15.873 Sq. Mtr; Lining Material 40.000 Yards	140 NUMBERS		Finished leather 16.667 (of relevant quality and thickness)
				Lining Material 42.0 (width 58 Inches) (of relevant quality and thickness)
18.	Export Item Name: Leather Men's	140		Finished leather 17.842

	Wallet (Style No. BP - 2164)((Net Content of Finished Leather 16.992 Sq. Mtr; Lining Material 18.667 Yards))	NUMBERS	(of relevant quality and thickness)
			Lining Material 19.6 (width 58 Inches) (of relevant quality and thickness)
19.	Export Item Name: Leather Ladies Wallet (Style No. B -2104091)((Net Content of Finished Leather 25.127 Sq. Mtr; Lining Material 26.667 Yards))	100 NUMBERS	Finished leather 26.383 (of relevant quality and thickness)
			Lining Material 28.0 (width 58 Inches) (of relevant quality and thickness)
20.	Export Item Name: Leather Men's wallet (Style No. B -2104092)((Net Content of Finished Leather 17.576 Sq. Mtr; Lining Material 24.762 Yards))	100 NUMBERS	Finished leather 18.455 (of relevant quality and thickness)
			Lining Material 26.0 (width 58 Inches) (of relevant quality and thickness)
21.	Export Item Name: Leather Men's wallet (Style No. B -2104093)((Net Content of Finished Leather 15.805 Sq. Mtr; Lining Material 27.619 Yards))	100 NUMBERS	Finished leather 16.595 (of relevant quality and thickness)
			Lining Material 29.0 (width 58 Inches) (of relevant quality and thickness)

22.	Export Item Name: Leather Ladies Wallet (Style No.B - 2109257)((Net Content of Lining Material 40.000 Yards)	150	-----	---
		NUMBERS		
			Lining Material (width 58 Inches) (of relevant quality and thickness)	42.0
23.	Export Item Name: Leather Men's Wallet (Style No.B - 2109258)((Net Content of Lining Material 30.000 Yards))	150	-----	---
		NUMBERS		
			Lining Material (width 58 Inches) (of relevant quality and thickness)	31.5
24.	Leather Men's Wallet (Style No. B - 2109259)((Net Content of Lining Material 27.143 Yards))	150	-----	-----
		NUMBERS		
			Lining Material (width 58 Inches) (of relevant quality and thickness)	28.5
25.	Leather Back Pack (Style No.B - 2106199)((Net Content of Lining Material 29.714 Yards))	80	-----	---
		NUMBERS		
			Lining Material (width 58 Inches) (of relevant quality and thickness)	31.2
26.	: Leather Back Pack (Style No.B - 2106200)((Net Content of Lining Material 18.286 Yards))	80	-----	-----
		NUMBERS		

			Lining Material	19.2
			(width 58 Inches)	
			(of relevant quality	
			and thickness)	
27.	Leather Ladies Wallet (Style No.B 80 - 2109316)((Net Content of Finished Leather 52.297 Sq. Mtr; Lining Material 28.190 Yards))	NUMBERS	Finished leather	54.912
			(of relevant quality	
			and thickness)	
			Lining Material	29.6
			(width 58 Inches)	
			(of relevant quality	
			and thickness)	
28.	Leather Ladies Wallet (Style No.B 80 - 2109317)((Net Content of Finished Leather 17.797 Sq. Mtr; Lining Material 21.333 Yards))	NUMBERS	Finished leather	18.687
			(of relevant quality	
			and thickness)	
			Lining Material	22.4
			(width 58 Inches)	
			(of relevant quality	
			and thickness)	
29.	Leather Ladies Wallet (Style No.B 80 - 2109318)((Net Content of Finished Leather 18.305 Sq. Mtr; Lining Material 19.048 Yards))	NUMBERS	Finished leather	19.220
			(of relevant quality	
			and thickness)	
			Lining Material	20.0
			(width 58 Inches)	
			(of relevant quality	
			and thickness)	
30.	Leather Men's Wallet (Style No.B - 80 2109319)((Net Content of Finished Leather 15.000 Sq. Mtr; Lining Material 16.762 Yards))	NUMBERS	Finished leather	15.75
			(of relevant quality	
			and thickness)	
			Lining Material	17.6
			(width 58 Inches)	

			(of relevant quality and thickness)
31.	Leather Key Case (Style No. 03981)((Net Content of Finished Leather 3.907 Sq. Mtr; Lining Material 2.286 Yards))	80 NUMBERS	Finished leather 4.102 (of relevant quality and thickness)  Lining Material 2.4 (width 58 Inches) (of relevant quality and thickness)
32.	Leather Card Case (Style No. 03982)((Net Content of Finished Leather 9.153 Sq. Mtr; Lining Material 8.095 Yards)	140 NUMBERS	Finished leather 9.611 (of relevant quality and thickness)  Lining Material 8.5 (width 58 Inches) (of relevant quality and thickness)
33.	Leather Men's Wallet (Style No.03984)((Net Content of Finished Leather 30.254 Sq. Mtr; Lining Material 82.381 Yards))	240 NUMBERS	Finished leather 31.767 (of relevant quality and thickness)  Lining Material 86.5 (width 58 Inches) (of relevant quality and thickness)
34.	Leather Men's Wallet (Style No.03985)((Net Content of Finished Leather 36.161 Sq. Mtr; Lining Material 72.000 Yards))	280 NUMBERS	Finished leather 37.969 (of relevant quality and thickness)  Lining Material 75.6 (width 58 Inches) (of relevant quality and thickness)

35.	Leather Ladies Wallet (Style No.03986)((Net Content of Finished Leather 19.068 Sq. Mtr; Lining Material 34.762 Yards))	140 NUMBERS	Finished leather (of relevant quality and thickness)	20.021
			Lining Material (width 58 Inches) (of relevant quality and thickness)	36.5
36.	Leather Ladies Wallet (Style No.03987)((Net Content of Finished Leather 31.610 Sq. Mtr; Lining Material 58.286 Yards))	180 NUMBERS	Finished leather (of relevant quality and thickness)	33.191
			Lining Material (width 58 Inches) (of relevant quality and thickness)	61.2
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	249 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	RICHA & CO
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00254566AM22
RA File Number	05AA040101267 AM22
Licence No and Date	0511006181/16/11/2021
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.	
The GSM of relevant fabric should match in the export items.	
RA concerned may take necessary action subject to compliance of other usual conditions.	

Case No.	250 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred



Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00254571AM22
RA File Number	05AA040101076 AM22
Licence No and Date	0511006182/16/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Application of RAYON RAFFIA YARN - 40MM Width in the export item.</li> <li>2. Calculation for the requirement of all the import items for the manufacture of the Export item, indicating net import content and wastage separately.</li> <li>3. Specification of all the import items.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	251 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	MOHIB INDIA SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00256061AM22
RA File Number	04AA04035323 AM22
Licence No and Date	0411001830/17/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Specification of all the import items, including finished leather Goat.</li> <li>2. To give CAD/CAM of cutting Leather for the manufacturing Gents Leather Sandal Upper, indicating calculation and wastage for the import items.</li> <li>3. Compare the requirement in tabular form with respective SION at G-27 of Hand Book of Procedure vol II. If any, higher quantity/additional item/s are required, then give justification.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	252 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	AMARYLLIS HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00255461AM22

RA File Number	07AA04039304 AM22
Licence No and Date	0711002391/17/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD, Image/sketch and measurement sheet for the each export item.</li> <li>2. Net content of each import item in export item.</li> <li>3. Justification for wastage claimed.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	253 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00257339AM22
RA File Number	05AA040101790 AM22
Licence No and Date	0511006255/18/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Complete specification with a thickness of Import item Cow Spilt Finished Leather.</li> <li>2. Calculation for the requirement of all the import items for the manufacture of the Export item, indicating net import content and wastage for the manufacture of export item.</li> <li>3. Specification of all the import items.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	254 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	FARIDA CLASSIC SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00256651AM22
RA File Number	04AA04035854 AM22
Licence No and Date	0411001836/18/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on</p>	

recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Specification of all the import items including Cow finished leather.
2. To give CAD/CAM of cutting Leather for the manufacturing for all the export items, indicating calculation and wastage of all import items.
3. Compare the requirement in tabular form with respective SION Fixed in Handbook of Procedure Vol.II. If any, additional item/(s)/higher quantities of items are required, then to give justification.

The case stands deferred for re-listing.

Case No.	255 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00257344AM22
RA File Number	05AA040102106 AM22
Licence No and Date	0511006256/18/11/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Complete specification with thickness of Import item Cow Spilt Finished Leather.
2. Calculation for the requirement of all the import items for the manufacture of Export item, indicating net import content and wastage for the manufacture of export item.
3. Specification of all the import items.

The case stands deferred for re-listing.

Case No.	256 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	INDIA SHOES EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00256659AM22
RA File Number	04AA04035625 AM22
Licence No and Date	0411001838/18/11/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Complete specification with the thickness of Import items- Cow finished leather and COW

**FINISHED LINING LEATHER.**

2. CAD/CAM of an export item with calculation for the requirement of Cow finished leather and COW FINISHED LINING LEATHER for the manufacture of Export item indicating net import content and wastage in the export item.
3. Compare the requirement of inputs in tabular form with SION G-13 of Handbook of procedure vol. II and if any additional/ higher quantity is needed, then to give justification for the same.

The case stands deferred for re-listing.

Case No.	257 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00257574AM22
RA File Number	05AA04096573 AM22
Licence No and Date	0511006273/18/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p> <p>The GSM of relevant fabric should match in the export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	258 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	HIJAZ LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00256661AM22
RA File Number	04AA04035469 AM22
Licence No and Date	0411001839/18/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Manufacturing process, indicating stage wise wastage of SHEEP SKINS WETBLUE for the manufacturing the Sheep Skiver Nappa Dyed Skins Finished Leather.</li> <li>2. Specification and thickness of SHEEP SKINS WETBLUE and Sheep Skiver Nappa Dyed Skins Finished Leather.</li> </ol>	

3. Calculation for the requirement of SHEEP SKINS WETBLUE for the manufacturing the Sheep Skiver Nappa Dyed Skins Finished Leather.
4. Production of Sheep Skiver Nappa Dyed Skins Finished Leather vis a vis consumption of SHEEP SKINS WETBLUE, for the last three years duly certified by Chartered Accountant.

The case stands deferred for re-listing.

Case No.	259 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00257589AM22
RA File Number	05AA040102576 AM22
Licence No and Date	0511006274/18/11/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Complete specification with the thickness of Import item Cow Split Finished Leather and details application of import items including the leather board.
2. Calculation for the requirement of all the import items for the manufacture of the Export item, indicating net import content and wastage for the manufacture of the export item.
3. Specification of all the import items.

The case stands deferred for re-listing.

Case No.	260 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	CENTURY OVERSEAS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00256708AM22
RA File Number	05AA04098239 AM22
Licence No and Date	0511006215/18/11/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Legible copy of CAD for the entire 7 export item mentioning style no, export description and no bundles.
2. Image with mentioning product description.

## 3. Measurement chart with mentioning product description.

The case stands deferred for re-listing.

Case No.	261 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	DAKS INDIA INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00256716AM22
RA File Number	05AA040100247 AM22
Licence No and Date	0511006227/18/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Complete specification for all import items other than Fabric. In nylon thread &amp; Polyester thread only pieces has been given, therefore to give size/measurement etc. along with specification.</li> <li>2. Complete calculation for the requirement of all the inputs indicating net Import content and wastage separately for the export item.</li> <li>3. Drawing / Design or Photographs of Export item.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	262 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	MODELAMA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00256825AM22
RA File Number	05AA04086438 AM22
Licence No and Date	0511006231/18/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p> <p>The GSM of relevant fabric should match in the export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	263 / NC/5/MEET/Feb/202122/15
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Case Status	Case Deferred
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00257094AM22
RA File Number	05AA040102237 AM22
Licence No and Date	0511006241/18/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Legible copy of CAD with style no.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	264 / NC/5/MEET/Feb/202122/15		
Case Status	Case Approved		
Party Name	R K INDUSTRIES IV		
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022		
HQ File Number	HQRNORM APPLY 00261064AM22		
RA File Number	04AA04035598 AM22		
Licence No and Date	0411001848/22/11/2021		
Norms Committee Decision:			
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:</p>			
<b>Export item</b>	<b>Qty.</b>	<b>Import item</b>	<b>Qty. Recommended</b>
<p>MENS SHORT SLEEVE SHIRT DOUBLE POCKET</p> <p>MADE OUT OF 70% COTTON 30% LINEN WOVEN PRINTED FABRIC GSM 126 (+/- 10 PERCENT) (TYPE, SPECIFICATION AND GSM OF FABRICS SHOULD MATCH WITH BOTH IMPORT/EXPORT ITEMS.)</p>	537 Nos.	<p>70 PERCENT COTTON 30 PERCENT LINEN WOVEN PRINT FABRIC GSM 126 (+/_ 10 PERCENT)</p> <p>GSM 126 (+/_ 10 PERCENT)</p>	1611 Sq. Mtr.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	265 / NC/5/MEET/Feb/202122/15
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Case Status	Case Deferred
Party Name	RICHA & CO
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00261440AM22
RA File Number	05AA040103862 AM22
Licence No and Date	0511006317/22/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Legible copy of CAD with style no.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	266 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00262626AM22
RA File Number	05AA040103906 AM22
Licence No and Date	0511006390/23/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD with style no.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	267 / NC/5/MEET/Feb/202122/15
Case Status	Case Approved
Party Name	RAHMAN INDUSTRIES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00262910AM22
RA File Number	06AA04008157 AM22
Licence No and Date	0611000912/23/11/2021



Date		
Norms Committee Decision:		
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:		
<b>Export Item Name:</b> Gents Shoes With Toe Caps And Upper Of Synthetic Leather & PU		
Sole Average Weight Of Sole 850 GSM (Containing 30000 PRS Insole Socks)		
<b>Quantity :-</b> 1 pair		
<b>Import Items:</b>		
S.No.	Import Item	Quantity Recommended
1	Synthetic lining (Relevant Quality &Thickness)	1.75 Sq. foot
2	Sheet for making insole (Relevant)	0.05 Sq. mt.
3	Thermoplastic Sheets for (1) counter	0.014 Sq. mt.
4	Thermoplastic cement (Polyester)	0.011 Kg
5	Polyol	0.4377 Kg
6	Isocyanate	0.3833 Kg
7	Catalyst	0.0450 Kg
8	Pigment Paste	0.0263 Kg
9	Release Agent	0.0382 Kg
10	Toe caps with or without strip (Relevant)	Net to net
11.	Insole Socks (Net to Net Basis) (Relevant)	Net to net
12.	Microfibre leather / synthetic leather Relevant Quality &Thickness)	Net to net

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	268 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	ZAIBUNCO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00263792AM22
RA File Number	06AA04008060 AM22
Licence No and Date	0611000917/24/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and noted based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Stepwise manufacturing process indicating % wastage at each stage of manufacture and justification thereof</li> <li>2. Specification of PU adhesive indicating % solid content</li> <li>3. Exact name of pigment and treatment agent</li> <li>4. Nett weight and area in sq meter of import item release paper</li> <li>5. Exact function of each import item</li> <li>6. Weight of export item and net content of release paper in it in weight terms</li> <li>7. Details of indigenous input with qty in it</li> <li>8. Material balance between import and export taking in to consideration wastage and indigenous input</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	269 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	UNIQUE CREATION
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00265351AM22
RA File Number	02AA04033664 AM22
Licence No and Date	0211001550/25/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Complete specification/GSM for all import items/ Fabric.</li> <li>2. Complete calculation for the requirement of inputs indicating net Import content and wastage separately for the export item.</li> <li>3. Drawing / Design or Photographs of Export item/(s) indicating its style number.</li> </ol>	

The case stands deferred for re-listing.

Case No.	270 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00265953AM22
RA File Number	07AA04039662 AM22
Licence No and Date	0711002469/26/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD with style no.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	271 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00265954AM22
RA File Number	07AA04039814 AM22
Licence No and Date	0711002468/26/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD with style no.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	272 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	KERALA BALERS PRIVATE LTD
Meeting Number	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022

and Date	
HQ File Number	HQRNORM APPLY 00266122AM22
RA File Number	10AA04013381 AM22
Licence No and Date	1011000655/26/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Nett Weight Of Export Product Indicating Nett Content Of Pp Rolls And Rubber Backing</li> <li>2. Size Of Export Product</li> <li>3. Weight Of Import Item And Size Of Rolls</li> <li>4. Justification For 5% Wastage</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	273 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	MRS EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00266650AM22
RA File Number	06AA04008292 AM22
Licence No and Date	0611000925/26/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD/Lay marker, image/sketch and measurement chart of the export item.</li> <li>2. Indicate size wise quantity of export items and requirement of inputs per unit of each size.</li> <li>3. The unit of measurement of import item should be square Meter and to give net import content in export item.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	274 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	AMARYLLIS HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00268270AM22
RA File Number	07AA04040021 AM22
Licence No and Date	0711002480/28/11/2021

## Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD, Image/sketch and measurement sheet for the each export item.
2. Net content of each import item in export item.
3. Justification for wastage claimed.

The case stands deferred for re-listing.

Case No.	275 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	O.C. SWEATERS LLP
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00268749AM22
RA File Number	05AA04094036 AM22
Licence No and Date	0511006480/29/11/2021

## Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD, Image and Measurements of products.
2. Calculation to justify the quantity of inputs claimed
3. Manufacturing process and stage-wise waste with justification.

The case stands deferred for re-listing.

Case No.	276 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	NASER BALI (GLOVES) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00269021AM22
RA File Number	04AA04036929 AM22
Licence No and Date	0411001905/29/11/2021

## Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Item of import in Sq. Meter

2. Nett content of each import item in export in Sq. meter

The case stands deferred for re-listing.

Case No.	277 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	NASER BALI (GLOVES) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00269030AM22
RA File Number	04AA04036628 AM22
Licence No and Date	0411001906/29/11/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Item of import in Sq. Meter
2. Nett content of each import item in export in Sq. meter

The case stands deferred for re-listing.

Case No.	278 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	NASER BALI (GLOVES) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00269039AM22
RA File Number	04AA04036904 AM22
Licence No and Date	0411001908/29/11/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Item of import in Sq. Meter
2. Nett content of each import item in export in Sq. meter.

The case stands deferred for re-listing.

Case No.	279 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	WINNER OVERSEAS

Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00268684AM22
RA File Number	04AA04036694 AM22
Licence No and Date	0411001900/29/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Specification of all the import items, including Cow finished leather, Lamb Fur Leather and FINISHED sheep LEATHER.</li> <li>2. To give CAD/CAM of cutting Leather for the manufacturing Shoe Upper, indicating calculation and net + wastage for the import items.</li> <li>3. Reason for importing, Cow-finished leather, Lamb Fur Leather, and FINISHED sheep LEATHER, simultaneously for the export item.</li> <li>4. Compare the requirement in tabular form with SION at G-13. If any, higher quantity/additional item/s are required, then to give justification</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	280 / NC/5/MEET/Feb/202122/15
Case Status	Case Deferred
Party Name	SHAMIM SONS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 15 and 31/03/2022
HQ File Number	HQRNORM APPLY 00270714AM22
RA File Number	06AA04008460 AM22
Licence No and Date	0611000938/30/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Product wise CAD, Image and Measurement Chart for each input fabric of each export product in Sequence and not in haphazard manner.</li> <li>2. Product description and style no. should be mentioned on CAD and Measurement chart. Each CAD should specify no of bundles and whether CAD is for shell or lining.</li> <li>3. Style no. to be declared in product description and use of various inputs should be marked in the image of product.</li> </ol> <p>The case stands deferred for re-listing.</p>	